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CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH
GUWAHATI -5

(DESTRUCTION OF RECORD RULES, 1990)

INDEX

229/2009
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229/2015
SECTION OFFICER (JUDL.)

*✓ 2009
23.7.2015*

FORM NO. 4
(See Rule 42)
CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH :
ORDER SHEET

1. Original Application No. : 229 / 2009
2. Misc. Petition No. : ----- in O.A. No. -----
3. Contempt Petition No. : ----- in O.A. No. -----
4. Review Application No. : ----- in O.A. No. -----
5. Execution Petition No. : ----- in O.A. No. -----

Applicant (S) : Shri James Guite

Respondent (S) : Union of India & Ors.

Advocate for the : Mr. M. Chanda

{Applicant (S)} Mr. S. Nath & Mr. C. Dutta

Advocate for the : -----

{Respondent (S)}

CGSC.

Notes of the Registry	Date	Order of the Tribunal
<p>This application is in form is filed/C. F. for Rs. 50/- deposited vide IPO/BD No. <u>395436483</u></p> <p>Dated <u>27.10.09</u></p> <p><i>J. James Guite</i> Dy. Registrar <u>6/11/09</u></p>	<p>09.11.2009</p> <p>nkm</p>	<p>None appears for parties. Adjourned to 17.11.2009.</p> <p><i>J.</i> (Madan Kumar Chaturvedi) Member (A)</p> <p><i>Mukesh Kumar Gupta</i> Member (J)</p>
<p><u>6/11-09</u></p> <p>9 (Nine) copies of application with envelop received. Copy served. Extra charge for excess Respondents. No 6 to 9 has been deposited vide Receipt No. 3028. Dtd. 6.11.09.</p> <p><i>JK</i> <u>6/11/09</u></p>	<p>7.11.2009</p>	<p>The grievance of the applicant is that earlier applicant had approached this Tribunal vide O.A. No. 301 of 1999 assailing order dated 01.07.1991. Said O.A. was allowed vide judgment and order dated 14th May, 2001 (Annexure - 1) and order dated 01.07.1991 was set aside and quashed and his date of confirmation was to be taken as 07.10.1985 instead of 01.04.1988. The challenge made to aforesaid order before Hon'ble High Court in Writ Petition No. 3531 of 2002 had been repelled vice order dated 10.09.2004. Thereafter he filed M.P. 113 of 2008</p>

Contd/-

Contd/-

17.11.2009

seeking execution of order dated 14.05.2001 which too had been disposed of by 29th August, 2008. Accordingly seniority of applicant in the cadre of Inspector was required to be re-fixed, as on 01.01.1991. Despite this, necessary consequential benefit had not been required. Vide communication dated 3rd February, 2009 (Annexure - 9) the respondents conveyed him that the matter of antedating his promotion in the cadre of Superintendent Gr. 'B' Gazetted (under Imphal Customs Division in the State of Manipur) required review of all DPCs held since 1995 for which necessary processing and scrutiny is going on, which may take some more time.

Mrs. M. Das, learned Sr. CGSC for respondents states she has instructions from respondents to apprise this Tribunal that necessary exercise in terms of aforesaid communication dated 3rd February, 2009 has been taken up, which will three months more.

In view of above matter, we dispose of present O.A. expecting the respondents to take steps on aforesaid communication and they would adhere to their statement noticed hereinabove. The said exercise is expected to be completed within a period of 3 months.

O.A. is accordingly disposed of at admission stage.

Notified
(Madan Kumar Chaturvedi)
Member (A)

M.K.G.
(Mukesh Kumar Gupta)
Member (J)

/pb/

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

GUWAHATI BENCH: GUWAHATI

(An application under Section 19 of the Administrative Tribunals Act, 1985)

Central Administrative Tribunal
केन्द्रीय प्रशासनिक न्यायालय

8/9 05 NOV 2009

Guwahati Bench
গুৱাহাটী ন্যায়পীঠ

O. A. No. 229 /2009

Sri James Guite

-Vs-

Union of India and Others.

SYNOPSIS OF THE APPLICATION

Applicant is presently serving in the cadre of Superintendent Gr. 'B' under Imphal Customs Division in the State of Manipur. He was initially appointed as a direct recruit Inspector on 06.02.1982. As per the rule of seniority date of confirmation of service of the applicant is as on 07.10.1985. However, the respondents vide order dated 01.07.1991 had assigned the date of confirmation of the applicant as on 01.04.1988 instead of 07.10.1985. Applicant preferred O.A No. 301/1999 challenging order dated 01.07.1991 before this Hon'ble Tribunal. Said O.A was allowed by the Hon'ble Tribunal vide judgment and order dated 14.05.01 and the order dated 01.07.91 was set aside and quashed. Be it stated that the applicant have been promoted to the cadre of Superintendent Gr. 'B' only on 08.06.2004 whereas many of his juniors and batch mates have superseded him in the cadre of Superintendent Gr. 'B'. Applicant preferred M.P. No. 113/08 for implementation of judgment and order dated 14.05.01. Respondents vide order dated 25.08.2008 have assigned date of confirmation of the applicant in the grade of Inspector as on 07.10.1985 instead of 01.04.1988. After perusal of the order dated 25.08.08, Hon'ble Tribunal closed M.P No. 113/08 on 29.08.08. Accordingly seniority of the applicant in the cadre of Inspector has also been re-fixed as on 01.01.1991. Applicant submitted representations for antedating of his promotion to the cadre of Superintendent Gr. 'B' and also for re-fixation of his seniority. However, the respondents have issued draft seniority list of Superintendent Gr. B as on 01.06.09 wherein seniority of the applicant has not been restored on the basis of seniority position of the applicant in the cadre of Inspector. Therefore it is evident that respondents till date have not antedated promotion of the applicant to the cadre of Superintendent Gr. B, accordingly his seniority is also not restored in the cadre of Superintendent Gr. B. Hence this Original Application.

Central
केन्द्रीय प्रशासन
05 NOV 2009

Guwahati Bench
গুৱাহাটী ন্যায়পীঠ

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LIST OF DATES

06.02.1982- Applicant was initially appointed as Inspector on 06.02.1982.

07.10.1985- As per the rule date of confirmation of service of the applicant should be as on 07.10.1985.

23.11.1990- Respondents assigned date of confirmation of the applicant as on 07.10.1985.

01.07.1991- Respondents modified date of confirmation of the applicant as on 01.04.1988 instead of 07.10.1985.

1999- Applicant preferred O.A No. 301/1999 challenging the validity and legality of the order dated 01.07.1991.

14.05.2001- Hon'ble Tribunal allowed the O.A No. 301/1999 and directed the respondents to act per law and confirm service of the applicant as on 07.10.1985 and to pass order thereof. (Annexure- 1)

04.06.2001- Applicant submitted representation praying for re-fixation of his seniority in the cadre of Inspector. (Annexure- 2)

2002- Respondents challenged the judgment and order dated 14.05.2001 before the Hon'ble Gauhati High Court through W.P (C) No. 3531 of 2002.

08.06.2004- Applicant was promoted to the cadre of Superintendent Gr. 'B'. (Annexure- 3)

10.09.2004- Hon'ble Gauhati High Court dismissed W.P (C) No. 3531 of 2002. (Annexure- 4)

01.01.2007- Applicant submitted representations for re-fixation of the seniority in the cadre of Superintendent Gr. B by antedating his promotion by holding a review DPC. (Annexure- 7)

25.08.2008- Joint Commissioner (P&V), Customs HQ, Shillong issued the order dated 25.08.08, confirming the applicant in the grade of Inspector as on 07.10.1985 instead of 01.04.1988. (Annexure- 5)

29.08.2008- Hon'ble Tribunal disposed of E.P. No. 301/09 after perusal of the order dated 25.08.08. (Annexure- 6)

29.08.2008- Seniority of the applicant has been re-fixed to the cadre of Inspector as on 01.01.1991. (Annexure- 8)

03.02.2009- Respondents informed the applicant that the matter of antedating of his promotion to the cadre of Superintendent Gr. 'B' will take some time. (Annexure- 9)

Applicant has been assigned Sl. No. 155 in the cadre of Inspector as on 01.01.1991. (Annexure- 10)

01.06.2009-

Seniority list to the Cadre of Superintendent Gr. B has been published. Applicant is placed at Sl. No. 225 whereas as per seniority list of Inspector as on 01.01.91 applicant should have been placed in between Sl. No. 47 and 48. As such it is evident that the respondents have taken no action for antedating promotion of the applicant to the cadre of Superintendent Gr. B and for re-fixation of his seniority in the said cadre till date. (Annexure- 11)

PRAYERS

1. That the Hon'ble Tribunal be pleased to direct the respondents to antedate the promotion of the applicant in the cadre of Superintendent Gr 'B' by holding review DPC in the light of the letter bearing 'No. C.NO.II (26)2/CON/95/1888 dated 03.02.2009 issued by the office of the Commissioner, Central Excise, Shillong and further be pleased to grant all consequential benefit including seniority at least from the date of promotion of immediate junior of the applicant i.e. respondent No. 5 to 9.
2. That the Hon'ble Tribunal further be pleased to direct the respondents to re-fix the seniority of the applicant in the cadre of Superintendent Gr. 'B' after antedating his promotion to the cadre of Superintendent Gr. 'B' in terms of prayer No. 1.
3. Costs of the application.
4. Any other relief (s) to which the applicant is entitled as the Hon'ble Tribunal may deem fit and proper.

Interim order prayed for:

During pendency of the application, the applicant prays for the following interim relief: -

1. That the Hon'ble Tribunal be pleased to observe that the pendency of this application shall not be a bar for the respondents to consider the case of the applicant.

05 NOV 2009

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
Guwahati Bench
गुवाहाटी न्यायपीठ

GUWAHATI BENCH: GUWAHATI

(An application under Section 19 of the Administrative Tribunals Act, 1985)

Title of the case : O.A. No. 229 /2009

Shri.James Guite. : Applicant.

-Versus-

Union of India & Ors. : Respondents.

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Filed By:

Dutta
Advocate

Date: - 03.11.09

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH: GUWAHATI

(An application under Section 19 of the Administrative Tribunals Act, 1985)

O.A. No. 229 /2009

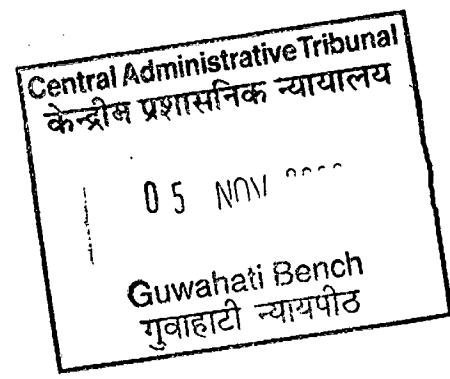
BETWEEN:

Shri James Guite
Superintendent Gr. 'B',
Customs (Preventive),
Churachandpur, Manipur, Pin- 795128.

.....Applicant.

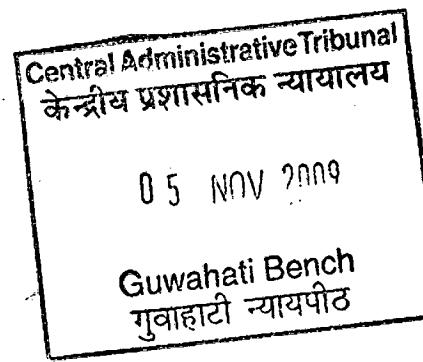
-AND-

1. The Union of India,
Represented by the Secretary to the
Government of India,
Ministry of Finance,
Department of Revenue,
North Block, New Delhi-110001.
2. Central Board of Excise and Customs,
Govt. of India,
Through its Chairman, North Block,
New Delhi-110001.
3. The Chief Commissioner
Central Excise and Customs,
Shillong Zone,
3rd Floor, Crescens Building,
M.G. Road, Shillong- 793001.
4. The Commissioner,
Customs and Central Excise,
Morello Compound,
M.G. Road, Shillong- 793001.
5. Sri Aswini Kumar Das,
Superintendent, Central Excise,
Morello Compound,
M.G. Road, Shillong- 793001.
6. Sri P.K. Reang,
Superintendent,
Customs Division, Agartala,
C.R. Building, Agartala- 799001.
7. Sri P. Debnath,
Superintendent,
Customs Division, Agartala,
C.R. Building, Agartala- 799001.



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Filed by the applicant
through Mr. Datta, advocate
on 03.11.09

James Guite



8. Sri B.K. Deb,
Superintendent,
Customs Division, Agartala,
C.R. Building, Agartala- 799001.

9. Sri Jahar Dey,
Superintendent,
Customs Division, Agartala,
C.R. Building, Agartala- 799001.

..... Respondents.

DETAILS OF THE APPLICATION

1. Particulars of the order (s) against which this application is made:

This application is made praying for a direction upon the respondents for antedating promotion of the applicant in the cadre of Superintendent Gr- "B" (Gazetted) as well as re-fixation of his seniority in the cadre of Superintendent Gr- B (Gazetted) in terms of judgment and order dated 14.05.2001 in O.A. No. 301 of 1999 passed by the Hon'ble Tribunal and also in terms of Commissioner's letter No. C.NO.II (26)2/CON/95/1888 dated 03.02.2009.

2. Jurisdiction of the Tribunal:

The applicant declares that the subject matter of this application is well within the jurisdiction of this Hon'ble Tribunal.

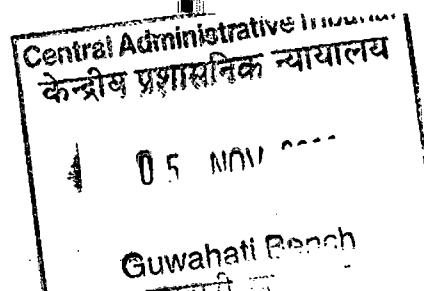
3. Limitation:

The applicant further declares that this application is filed within the limitation prescribed under Section- 21 of the Administrative Tribunals Act 1985.

4. Facts of the case:

4.1 That the applicant is a citizen of India and as such he is entitled to all the rights, protections and privileges as guaranteed under the Constitution of India. Further the applicant belongs to scheduled tribe community and as such he is entitled to all concessions guaranteed by the Constitution of India and other laws there under.

James Giste



4.2 That the applicant is presently serving in the cadre of Superintendent Gr. 'B' and posted at Churachandpur under Imphal Customs Division in the State of Manipur.

4.3 That the applicant was initially appointed as Inspector on 06.02.1982 as a direct recruit Inspector after being qualified in the Staff Selection Commission examination for recruitment.

4.4 That your applicant begs to state that earlier seniority of the applicant in the cadre of Inspector had been fixed in terms of confirmation. In other words at the relevant time seniority of the central Government employee was to be fixed following the order of confirmation and not on the basis of original order of merit. According to the aforesaid policy the date of confirmation of the applicant was fixed on 07.10.1985 and this date of confirmation ought to have been taken for fixation of his seniority as per seniority rule prevailing at the relevant time in terms of office memorandum bearing No. F. No. 9/11/55-APS dated 22.12.1959 issued by the Government of India, Ministry of Home Affairs, New Delhi.

But surprisingly, his case was not considered for a very long period except only one occasion i.e. during the year 1987 for confirmation, as a result the applicant was shown as a temporary and officiating Inspector since 1982 up to 26.11.1990 and as such his seniority could not be settled prior to 26.11.1990, as he was treated as temporary and officiating Inspector in the Custom and Central Excise Department.

4.5 That the applicant being highly aggrieved by the aforesaid action of the respondents submitted a representation dated 03.07.1990 addressed to the Collector, Customs and Central Excise, Shillong with the prayer for restoration of his seniority. It is stated in the said representation that his batch mates of 1982 were given confirmation in the year 1986 and 1987, but he was left out, as a result his position in the seniority list was brought down even after rendering 8 years 5 months service at the relevant point of time. The applicant also stated that he was placed in sl. No. 460 in the 1990 seniority list, and he is shown as an officiating employee without confirmation. He also requested the authority to intimate under what

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circumstances he was meted out with differential treatment so that he could try to improve and rectify himself of his mistake, if any, and also requested for restoration of his seniority. The said representation dated 03.07.1990 was duly forwarded to the Deputy Collector, Shillong by the Administration officer vide his letter No. C. II (29) 5/80/AC/PL/DIC/88 dated 23.08.1990. However, thereafter a reply was given by the Deputy Collector, Customs and Central Excise, Shillong addressed to the Assistant Collector, Customs and Central Excise, Digboi with a copy to the applicant vide letter bearing No. C. No. II (26)2/Con/86/408 dated 11.10.1990, wherein it is stated that the applicant may be informed that after careful consideration by the departmental promotion committee (for short DPC) held in the year 1987 the applicant was found 'Not yet fit'.

Therefore, it appears that the case of the applicant for confirmation was considered only during the year 1987. But surprisingly his case for confirmation in the service neither considered prior to 1987 but after 1987, whereas it was obligatory on the part of the respondents to consider his case for confirmation. But due to inaction and negligence of the respondent the case of the applicant was not considered for confirmation immediately after 1987 DPC, as a result irreparable loss caused to the present applicant in the matter of fixation of seniority in the cadre of Inspector as because at the relevant point of time seniority has to be fixed following the confirmation as per office memorandum dated 22.12.1959 issued by the Government of India, Ministry of Home Affairs.

4.6 That following the provision laid down in paragraph 4 i.e. general principles determining seniority the date of confirmation of the applicant was declared as on 07.10.1985, and as per rule 4 of the seniority and promotion referred above the applicant's seniority ought to have been settled treating the date of confirmation as on 07.10.1985. But the respondents did not settle his seniority at that point of time following the aforesaid rule. As a result of non fixation of seniority at the relevant point of time, the applicant suffered loss which is recurring in nature and as result many of the batch mates of the applicant occupied position of seniority above the applicant as well as superseded him in the matter of promotion to the cadre of Superintendent Group- B.



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4.7 That the applicant begs to state that in terms of office order No. 45/CON/90 dated 23.11.1990 issued under letter No. C.No. II (11) 5/ET/70/49209-301.B dated 27.11.1990 the date of confirmation of the applicant has been declared as on 07.10.1985, but surprisingly after a lapse of few months the said confirmation of the applicant has been modified vide order No. 27/CON/91 dated 01.07.1991 and the date of confirmation has been shown as 01.04.1988 instead of 07.10.1985, no reason has been assigned or no notice was issued for modification of the date of confirmation fixed earlier in respect of the applicant.

4.8 That your applicant being highly aggrieved when it is found that many of his juniors have superseded him in the matter of promotion to the post of Superintendent, Group 'B' then he had submitted several representations to the authority. However, finding no response from the respondents', applicant preferred O.A No. 301/1999 challenging the validity and legality of the order dated 01.07.1991. The O.A No. 301/1999 was contested by the respondents, however, the Hon'ble Tribunal was pleased to allow the original application by setting aside the impugned order dated 01.07.1991 and pleased to direct the respondents to act according to as per law and confirmed on as on 07.10.1985 and to pass order thereof. Be it stated that applicant immediately after receipt of the judgment and order dated 14.05.2001 submitted a representation on 04.06.2001 praying for re-fixation of his seniority in the cadre of Inspector and to promote him to the cadre of Superintendent Gr. 'B'.

Copy of the judgment and order dated 14.05.01 and representation dated 04.06.01 are enclosed as Annexure- 1 and 2.

4.9 That it is stated that the present respondents being aggrieved with the judgment and order dated 14.05.2001 approached the Hon'ble Hgh Court through WP(C) No. 3531 of 2002 (U.O.I and Ors - Vs- James Guite and ors). It is relevant to mention here that applicant was promoted to the cadre of Superintendent Gr. 'B' only on 08.06.2004. However, the said writ petition was dismissed by the Hon'ble Gauhati High Court vide its judgment and order dated 10.09.2004. It is relevant to mention here that the applicant filed

James Guite

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a M.P No. 113/2008 (E.P. No. 301/09) praying for a direction upon the respondents for compliance of the judgment and order dated 14.05.2001. However, said E.P was disposed of on 29.08.2008 after perusal of the order bearing No. 17/PAC/2008 dated 25.08.2008 issued by the Joint Commissioner (P&V) of Customs HQ, Shillong whereby the date of confirmation of the applicant in the grade of Inspector has been declared as on 07.10.1985 instead of 01.04.1988.

Copy of promotion order dated 08.06.04, judgment and order dated 10.09.04, order dated 25.08.08 and order dated 29.08.08 are enclosed herewith and marked as Annexure- 3, 4, 5 and 6 respectively.

4.10 That your applicant submitted representations on 01.01.2007 praying inter alia for re-fixation of the seniority in the cadre of Superintendent Gr. B by antedating his promotion by holding a review DPC from the date of promotion of his immediate junior with all consequential service benefit including seniority and promotion in the cadre of Superintendent Gr. 'B'.

Copy of representation dated 01.01.07 is enclosed herewith and marked as Annexure- 7.

4.11 That it is stated that the applicant had impleaded Late Kojtat, Smti Nilmoni Phukan, Shri Alok Chakraborty, Sri M.K. Brahma, Smti M. Sinha, Sri D.N. Doley since those juniors have been promoted in supersession of the claim of the applicant in the cadre of Superintendent Gr. 'B'. It is also relevant to mention here that Late Kojtat was promoted vide Establishment Order No. 362 of 1995 dated 11.12.1995 and Smti Nilmoni Phukan and others also promoted in the cadre of Superintendent Gr. 'B' in the year 1995 and thereafter without considering the case of the applicant.

4.12 That it is stated that the respondents vide Establishment Order dated 25.08.2008 declared date of confirmation of the applicant as on 07.10.1985 instead of 01.04.1988 in compliance of Hon'ble Tribunals' judgment and order dated 14.05.2001 in O.A No. 301/1999. Accordingly seniority of the applicant in the cadre of Inspector has also been re-fixed as on 01.01.1991 at

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Sl. No. 127 vide letter bearing No. C. No. II (34)3/ET-I/2001-19845-104
dated 27.08.2008.

Copy of the letter dated 27.08.08 are enclosed herewith and
marked as Annexure- 8.

4.13 That your applicant vide representation dated 07.01.2009 addressed to the Commissioner of Central Excise, Shillong requested to re-fix his seniority in the cadre of Superintendent Gr. 'B' and also to antedate his promotion at least from the date of promotion of his immediate junior and also pointed out the discrepancies still appears with regard to the date of confirmation in the subsequent documents issued by the Joint Commissioner, Customs and Central Excise, Shillong.

4.14 That it is stated that after submission of several representations for antedating of his promotion to the cadre of Superintendent Gr. 'B' in terms of the order dated 25.08.2008 issued by the Joint Commissioner (P&V), Customs and Central Excise, Shillong. Be it stated that in response to the representation dated 07.01.2009, the Joint Commissioner vide letter bearing No. C. No. II (26)2/CON/95/1888 dated 03.02.2009 informed the applicant that the matter of antedating of his promotion to the cadre of Superintendent Gr. 'B' required review of all the DPC held since 1995 for which necessary processing and scrutiny is going on which may take more time to complete the job. However it is further assured that the draft seniority list of the cadre of Superintendent Gr. 'B' would be issued soon and also stated that the above job would be completed as early as possible. It is stated that in the month of February, 2009 assurance was given to the applicant by office of the Commissioner, Central Excise to consider his case for antedating his promotion in the cadre of Superintendent Gr. 'B'. But surprisingly till filing of this Original Application no progress is made regarding antedating of promotion of the applicant in the cadre of Superintendent Gr. 'B' and re-fixation of his seniority in the said cadre as well otherwise applicant would suffer irreparable loss and injury to the applicant in the matter of his further promotion to the cadre of Asstt. Commissioner.



05 MAY 2009

Guwahati Bench
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Copy of the letter dated 03.02.2009 is enclosed hereto and marked as Annexure- 9.

4.15 That it is stated that the applicant vide his letter dated 29.09.2008 addressed to the Joint Commissioner (P&V) intimated that he has accepted the seniority position assigned in the draft seniority list of Inspector as on 01.01.1991 and restoration of his confirmation as on 07.10.1985. It is stated that draft seniority list of Inspector as on 01.01.1991 was published wherein applicant has been placed at Sl. No. 155 and draft seniority list of Superintendent Gr. 'B' as on 01.06.2009 was published wherein applicant has been placed at Sl. No. 225. It is evident from the position of the applicant in the draft seniority list of Superintendent Gr. B i.e. at Sl. No. 225 that the respondents have taken no action for antedating promotion of the applicant to the cadre of Superintendent Gr. B and for re-fixation of his seniority in the said cadre till date. Hence the present applicant Original Application.

Copy of the draft seniority list of Inspector as on 01.01.91 and draft seniority list of Superintendent Gr. B as on 01.06.09 are enclosed herewith and marked as Annexure- 10 and 11.

4.16 That it is stated that on the basis of draft seniority list of Inspector as on 01.01.91 applicant should have been placed in between Shri P.S. Das (SC) at Sl. No. 47 and Shri Aswini Kumar Das, Sl. No. 48 in the draft seniority list of Superintendent Gr. B whereas applicant has been placed at Sl. No. 225. Therefore it can rightly be said that the applicant has not been assigned proper seniority in the draft seniority list in violation of the direction passed by this Hon'ble Tribunal in the judgment and order dated 14.05.2001 passed in O.A No. 301/1999 and also in view of the consequential order dated 25.08.2008. Therefore the Hon'ble Tribunal be pleased to direct the respondents to re-fix the seniority of the applicant in the cadre of Superintendent Gr. 'B' after antedating his promotion to the cadre of Superintendent Gr. 'B'.

4.17 That in the instant case the applicant claiming re-fixation of his seniority in the cadre of Superintendent Gr. 'B' after antedating his promotion to the

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Guwahati Bench
গুৱাহাটী ন্যায়পীঠ

cadre of Superintendent Gr. 'B'. As a result of antedating the date of confirmation of the applicant as on 07.10.1985 instead of 01.04.1988 following the order of the Commissioner of Central Excise, Shillong issued under letter dated 25.08.08 in compliance with the direction passed by this Hon'ble Tribunal in judgment and order dated 14.05.2001 in OA No. 301/1999, the applicant has acquired a valuable legal right for antedating his promotion to the cadre of Superintendent Gr. 'B' and also entitled to re-fixation of his seniority to the cadre of Superintendent Gr. 'B'. But in spite of repeated representation and assurance given by the Commissioner vide letter dated 03.02.2009 the respondent authorities have not taken any initiative to antedate his promotion to the cadre of Superintendent Gr. 'B'.

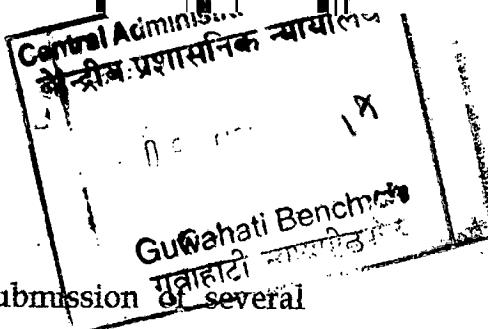
4.18 That it is stated that the respondent No. 5 to 9 have been impleaded as private respondents in the instant original application with the view of intention that in the event of assigning proper seniority of the applicant in the cadre of Superintendent Gr. 'B' after antedating promotion of the applicant they private respondents may like be affected.

4.19 That it is stated that the applicant has no other alternative but to approach the Hon'ble Tribunal for redressal of his grievances more particularly for antedating of his promotion in the cadre of Superintendent Gr. 'B' and also for re-fixation of his seniority in view of the order dated 25.08.2008 issued by the Joint Commissioner (P&V), Customs and Central Excise, Shillong.

4.20 That this application is made bona fide and for the cause of justice.

5. Grounds for relief (s) with legal provisions:

5.1 For that, in view of the implementation of judgment and order dated 14.05.2001 passed in O.A No. 301/1999 and also in view of the consequential order dated 25.08.2008 the applicant is entitled to re-fixation of his seniority in the cadre of Superintendent Gr. 'B' after antedating his promotion to the cadre of Superintendent Gr. 'B' at least from the date of promotion of his immediate junior by holding review DPC.



5.2 For that, in spite of repeated request and after submission of several representations no action has been taken or progress is made for antedating promotion of the applicant to the cadre of Superintendent Gr. 'B' and re-fixation of his seniority.

5.3 For that, as a result of antedating the date of confirmation of the applicant as 07.10.1985 instead of 01.04.1988 following the judgment and order dated 14.05.2001 passed in O.A. No. 301/1999, the applicant has acquired a valuable legal right for re-fixation of seniority in the cadre of Superintendent Gr 'B' as well as antedating of his promotion to the cadre of Superintendent Gr 'B'.

5.4 For that, due to inaction and laches on the part of the respondents Union of India, the benefit of antedating promotion of the applicant to the cadre of Superintendent Gr. 'B' has been delayed without any valid reasons.

5.5 For that, in spite of assurance given by the respondents vide letter dated 03.02.2009, no progress is made in the matter of holding review DPC for antedating promotion of the applicant in the cadre of Superintendent Gr 'B'.

5.6 For that in the event of grant of antedating promotion and re-fixation of seniority in the cadre of Superintendent Gr 'B', promotion of the applicant to the next higher grade will be accelerated.

6. Details of remedies exhausted.

That the applicant declares that he has exhausted all the remedies available to and there is no other alternative remedy than to file this application.

7. Matters not previously filed or pending with any other Court.

The applicant further declares that she had not previously filed any application, Writ Petition or Suit before any Court or any other Authority or any other Bench of the Tribunal regarding the subject matter of this application nor any such application, Writ Petition or Suit is pending before any of them.

Agreeable

05 ৮৮৮/৮৮৮

3. Relief (s) sought for:

Under the facts and circumstances stated above, the applicant humbly prays that Your Lordships be pleased to admit this application, call for the records of the case and issue notice to the respondents to show cause as to why the relief (s) sought for in this application shall not be granted and on perusal of the records and after hearing the parties on the cause or causes that may be shown, be pleased to grant the following relief(s):

8.1 Guwahati Bench That the Hon'ble Tribunal be pleased to direct the respondents to antedate the promotion of the applicant in the cadre of Superintendent Gr 'B' by holding review DPC in the light of the letter bearing No. C.NO.II (26)2/CON/95/1888 dated 03.02.2009 issued by the office of the Commissioner, Central Excise, Shillong and further be pleased to grant all consequential benefit including seniority at least from the date of promotion of immediate junior of the applicant i.e. respondent No. 5 to 9.

8.2 That the Hon'ble Tribunal further be pleased to direct the respondents to re-fix the seniority of the applicant in the cadre of Superintendent Gr. 'B' after antedating his promotion to the cadre of Superintendent Gr. 'B' in terms of prayer No. 1.

8.3 Costs of the application.

8.4 Any other relief (s) to which the applicant is entitled as the Hon'ble Tribunal may deem fit and proper.

9. Interim order prayed for:

During pendency of the application, the applicant prays for the following interim relief: -

9.1 That the Hon'ble Tribunal be pleased to observe that the pendency of this application shall not be a bar for the respondents to consider the case of the applicant.

10.

11. Particulars of the I.P.O

i) I.P.O No. : 39 G 136483

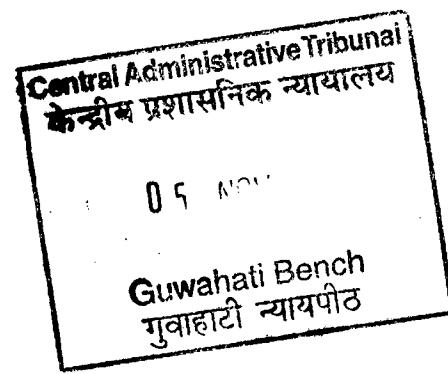
ii) Date of issue : 27.10.09

iii) Issued from : G.P.O, Guwahati. iv) Payable at :G.P.O, Guwahati.

12. List of enclosures :

As given in the index.

Jamesgupta



VERIFICATION

I Shri James Guite, aged about 49 years, serving as Superintendent Gr. 'B', Customs (Preventive), under Imphal Customs Division, Churachandpur, Manipur, Pin- 795128, applicant in the instant original application, do hereby verify that the statements made in Paragraph 1 to 4 and 6 to 12 are true to my knowledge and those made in Paragraph 5 are true to my legal advice and I have not suppressed any material fact.

And I sign this verification on this the 26th day of October, 2009.

James Guite

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH

Original Application No.301 of 1999

Date of Decision: This the 14th day of May 2001

The Hon'ble Mr Justice D.N. Chowdhury, Vice-Chairman

The Hon'ble Mr K.K. Sharma, Administrative Member

Central Administrative Tribunal
केन्द्रीय प्रशासनिक न्यायालय

05 NOV

Guwahati Bench
गुवाहाटी न्यायालय

Shri James Guite,
Presently posted at Sonari Range
Post Office - Sonari,
District- Sibsagar, Assam.

.....Applicant

By Advocates Mr J.L. Sarkar, Mr M. Chanda,
Mrs N.D. Goswami, Mrs U. Dutta and
Mr G.N. Chakrabarty.

- versus -

1. The Union of India, through the Secretary, Government of India, Department of Revenue, New Delhi.
2. The Chairman, Board of Central Excise and Customs, New Delhi.
3. The Commissioner, Government of India, Department of Central Excise, Shillong.
4. Koj Tat, Superintendent, Working under the Commissioner of Customs and Central Excise, Shillong.
5. Smt Ninamani Phukan, Superintendent, Working under the Commission of Customs and Central Excise, Shillong.

.....Respondents

By Advocate Mr B.C. Pathak, Addl. C.G.S.C.

Attested
Dutta
ADW

/

CHOWDHURY.J. (V.C.)

Guwahati Bench
গুৱাহাটী

This is an application under Section 19 of the Administrative Tribunals Act, 1985 assailing the order dated 1.7.1991 reviewing and/or modifying the date of confirmation of the applicant and the subsequent communication sent by the Deputy Commissioner rejecting the representation of the applicant.

2. The applicant is serving as an Inspector under the Commissioner of Customs and Central Excise. He was appointed to the said post on the recommendation of the Staff Selection Commission (SSC for short) and accordingly he was offered with the appointment vide O.M. dated 27.1.1982. As per the appointment order his appointment was of temporary nature governed by the Central Civil Service (Temporary Service) Rules, 1965. As per the terms he was to be on probation for a period of two years, which was subject to extension at the discretion of the appointing authority. By order No.45/CON/90 dated 23.11.1990 the applicant alongwith 110 others were confirmed in the grade of Inspector. The name of the applicant was placed at serial No. and the date of his confirmation was shown as 7.10.1985. By order No.27/CON/91 dated 1.7.1991 the aforesaid order dated 23.11.1990 was modified showing the date of confirmation of the applicant alongwith others from 1.4.1988 in place of 7.10.1985. The applicant submitted a representation and also sought for review of his seniority. In the meantime the applicant was forwarded with the adverse remarks in the Annual Confidential Report (ACR for short) for the period from 1.1.1983 to 31.12.1983 vide communication dated 28.5.1984. The applicant submitted representation against the adverse entries in his ACR. The applicant also moved the authority for restoration of his seniority. The Deputy Commissioner (Revenue), in response to the communication received from the Assistant Commissioner for refixation of seniority of the applicant informed the Assistant Commissioner that

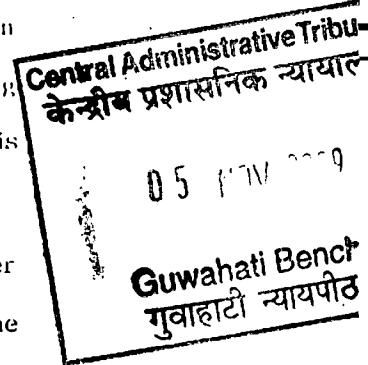
the applicant was placed in the seniority on the basis of his confirmation in the grade of Inspector and the confirmation since made according to law, the question of reopening the issue did not arise. Hence this application.

3. In this application the applicant mainly assailed the order dated 1.7.1991 unilaterally modifying the order of confirmation of the applicant from 7.10.1985 to 1.4.1988 as arbitrary and discriminatory.

4. The respondents submitted their written statement and disputed the claim of the applicant. According to the respondents the modification order dated 23.11.1990 indicating the date of confirmation of the applicant as on 7.10.1985 alongwith others was refixed. According to the respondents the confirmation of the applicant could not have been given as on 7.10.1985 for more than one reason. According to the respondents, firstly, there were no vacancies of permanent Inspectors that could accommodate more than one batch direct recruits at a time. Secondly, when his case came up for consideration the DPC found him 'not yet fit' for confirmation at that time since there were adverse entries in his ACRs for the years 1983, 1985 and also in the year 1987. Thirdly, according to the respondents, the applicant did not pass his Departmental Confirmatory Examination till 1988.

5. We have heard Mr J.L. Sarkar, learned counsel for the applicant and Mr B.C. Pathak, learned Addl. C.G.S.C. Both Mr Sarkar and Mr Pathak produced some records. Mr Pathak, particularly, filed ten number of documents containing of about seventytwo pages in support of his claim including the Recruitment Rules. As per the written statement of the respondents the earlier confirmation dated 7.10.1985 was not permissible since there were no vacancies of permanent posts of Inspectors. It is difficult to accept the aforesaid contention in the absence of any statutory rules or any executive instructions, more so, on the face of the O.M. dated 4.11.1992. On the other hand the O.M. dated 28.3.1988 issued by the Ministry of Personnel, Public Grievances and Pensions speaks to the contrary. As per the O.M. dated

28.3.1988.....



28.3.1988, confirmation was to be delinked from the availability of permanent vacancy in the grade. In other words, an officer who has G successfully completed the probation was to be considered for confirmation.

As per the order dated 27.1.1982 the applicant was placed on probation for two years. There was nothing to indicate that his probation period was extended. The other reason indicated in the written statement for refusing to confirm the applicant on 7.10.1985 was the existence of adverse entries in his ACRs of 1985 and 1987. On our query, the ACRs of 1985 and 1987 were produced by Mr Pathak. The ACR for the period from 1.1.1985 to 31.12.1985 did not contain any adverse remark. On the contrary the ACR carried the endorsement "nothing adverse". Similarly, the ACR for the period from 1.1.1987 to 31.12.1987 was also produced at our instance, where the overall assessment of performance and qualities was shown as "Adequate" and no adverse entry was made. The only adverse remark against the applicant was the entry made in the ACR for the period from 1.1.1983 to 31.12.1983 communicated to the applicant vide letter C.No.3/Con/Ac/j/83/27 dated 28.5.1984, which is reproduced below:

"1. Quality of work

(Evaluate with ref. to intelligence,
Knowledge of law and procedures..... 'Just Adequate'
find solutions, judgment and sense
of proportion)

7. Other observation, if any

There was no scope of judging him with ref. above.

(b) Special aptitudes (mention here special aptitudes, if any, such as skill..... work, satisfactory analysis)

Just adequate.

PART IV

(REMARKS OF THE REVIEWING OFFICER)

13(a) Fitness for promotion to

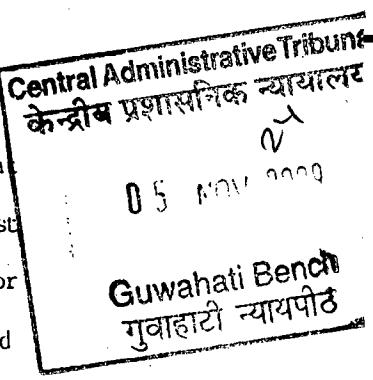
(ii) Not yet fit - Not yet fit.

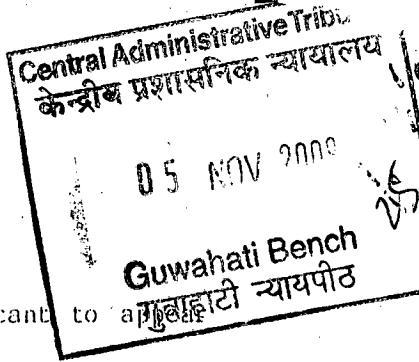
The applicant submitted representation against those adverse entries which was yet to be disposed of. Even the remarks mentioned above did not specifically mention anything adverse against the applicant. As regards his quality of work the remark was 'just adequate' and against

against the entry at serial No.7 the officer concerned remarked that there was no scope to judge him and at 7(b) it was stated 'Just adequate'. The Reviewing Officer against the column 'Fitness for promotion' mentioned 'Not yet fit'. The remark 'Not yet fit' was related only to promotion and this cannot be treated as adverse for not confirming the applicant. As alluded earlier the respondent authority earlier took a conscious decision to confirm the applicant on and from 7.10.1985 which was communicated vide order dated 23.11.1990. Unilaterally, the respondents modified the said order of confirmation dated 23.1.1990 by the impugned order dated 1.7.1991 without taking the applicant into confidence. Even otherwise, as mentioned, it did not call for modification for the reasons alluded by the respondents in their written statement at para 8.

6. Mr Pathak, in support of the action of the respondents referred to the guidelines of the DPC, more particularly, the Departmental Examination (Central Excise) Rules, 1986 and submitted that a direct recruit appointed to a permanent post or to a temporary post which was likely to continue for a period of three years or more and all officiating or temporary officers falling under the categories mentioned in Rule 2 would be required to pass the prescribed Departmental Examination unless they were exempted from passing the examination. Mr Pathak, referring to the Office- Order dated 17.5.1989 submitted that the applicant cleared the last two papers namely papers V and VI (Hindi and Viva-Voce respectively) in May 1989 in the examination held in December 1988 and declared on 17.5.1989.

7. The rules mentioned by Mr Pathak came into force only in 1986 and the applicant was confirmed earlier, i.e. on 7.10.1985. Assuming that the 1986 Rules were applicable to the applicant, even in that case the applicant's confirmation was given with effect from 7.10.1985 vide communication dated 23.11.1990 and the applicant could not be faulted for not passing the departmental examination. On their





own showing the respondent authority allowed the applicant to appear in the last two papers in December 1988. The order dated 23.11.1990 confirming the applicant on 7.10.1985 was made by the authority which only indicated that the respondent authority exempted the applicant from the rigours of passing the departmental examination. At any rate, the applicant finally cleared the departmental examination.

8. For all the reasons cited above the impugned order dated 1.7.1991 modifying the order dated 23.11.1990, unilaterally, confirming the applicant on and from 1.4.1988 in place of 7.10.1985 cannot be justified. Accordingly the impugned order dated 1.7.1991 is set aside and quashed and the respondents are directed to act accordingly as per law by treating the applicant as confirmed on and from 7.10.1985 and pass order thereof.

9. The application is accordingly allowed. There shall, however, be no order as to costs.

Sd/VICE CHAIRMAN
Sd/MEMBER (Adm)

TRUE COPY

প্ৰতিবিম্ব

29/6/2001

Section Officer (J)
গুৱাহাটী জাতিগতী প্ৰাধিকৰণ
Central Administrative Tribunal

গুৱাহাটী বেংচ, গুৱাহাটী
১৮/১১/২০০১

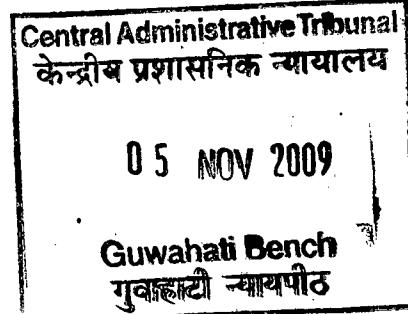
18/11/2001

nk m

Verfied
Maitta
Adm

To :
The Commissioner,
Commissionerate of Central Excise,
(N.E.R.), Shillong.

(Through proper channel)



Subject :- Prayer for immediate implementation
of the judgement and Order dt. 14.05.2001
passed in O.A. No. 301 of 1999.

Respected Sir,

Most humbly and respectfully, I beg to state that, being highly aggrieved, for non-fixation of correct date of confirmation and as a result, denial of promotion, to the cadre of superintendent group 'B', when juniors and other batchmates, of the undersigned had already been promoted, long back, to the cadre of group 'B' Superintendent. Approached, the Hon'ble tribunal through original application No. 301 of 1999, the said original application finally disposed of by the Hon'ble tribunal, after hearing the parties and also after perusal of records, on 14.05.2001. By setting aside the impugned order dated 01.07.1991, modifying the order dt. 23.11.1990, unilaterally confirming the undersigned on and from 01.04.88 in place of 07.10.1985, and holding that the date of confirmation of undersigned, on and from 07.10.85 and further directed to pass necessary order thereof, treating the date of confirmation as on and from 07.10.85, and also directed to act accordingly treating the date of confirmation as on 07.10.1985.

It is also observed, by the Hon'ble tribunal after perusal of my service record, that there was no adverse entry, as earlier alleged, by the department, and for which the undersigned, is denied, confirmation on due date and also denied, correct seniority position in the cadre of Inspector, and as a result promotion also denied to me, when my juniors were already promoted, to the cadre of superintendent group 'B' long back.

Therefore, I request you to kindly, pass necessary order treating my date of confirmation as on and from 07.10.85, and accordingly refix my seniority, and also, pass order of my promotion to superintendent group 'B' cadre, by holding a review DPC at least from the date of promotion of my immediate junior(s), with all consequential benefit, as early as possible.

Encl. :-

1. Judgement & order
dt 14.05.2001

Yours faithfully,


54/6/01

(JAMES GUITE)

Inspector

Central Excise, Sonari Range

Dated : Sonari
the 4th June, 2001

Attested
Dutta
Adv

COMMISSIONER OF CENTRAL EXCISE
MORELLO COMPOUND
M.G. ROAD, SHILLONG

Tel. 91-0364-2224751 / 2223030.

Fax. 91-0364 2223428 / 2226215.

E-Mail: ce@ceexcise.nic.in

ESTABLISHMENT ORDER NO. 79 / 2004
DATED SHILLONG THE 8TH JUNE 2004

Subject: - Establishment promotion, transfer & posting in the grade of Superintendent Gr. 'B'
-order regarding

PART - I

PROMOTION

The following inspectors of Central Excise and Customs are hereby promoted to the grade of Superintendent Gr. 'B' in the scale of pay of Rs. 2500-200-16,500/- with effect from the date they assume charges of higher post at their places of postings with immediate effect and until further orders:

1. Shri Dambaru Bora
- 2 Shri James Guita

They are hereby asked to exercise option within one month from the date of promotion as to whether their initial pay should be fixed in the higher post on the basis of FR 22 (I) (a) (1) straightway without any further review on accrual of increment in the pay scale of the lower post or their pay in promotion should be fixed initially in the manner as provided under FR 22 (a) (I) which may be refixed under the provisions of FR 22 (I) (a) (1) on the date of accrual of said increment in the scale of pay of lower post. Option once exercised shall be final.

The seniority in respect of Shri Dambaru Bora will be below Shri Hem Chandra Kalita and above Shri Debeswar Chandi and Shri James Guita will be below Shri L. L. Muree Buragohain and above Shri Lalkhonahe Simte.

In the event of refusal of promotion they would be debarred from promotion for a period of one year.

PART - II

TRANSFER AND POSTING

On promotion, Shri Dambaru Bora is hereby placed at the disposal of the Commissioner, Central Excise, Dibrugarh and Shri James Guita is hereby placed at the disposal of the Commissioner, Customs Preventive, NER, Shillong.

34/
(D D Meity)
Commissioner

C. No. II(S)23/ET-II/2000/16275 - 98

Dated: 8 JUN 2004

Copy forwarded for information and necessary action to:-

2. The Chief Commissioner, Customs n/c Central Excise Shri Mriglata, CRESCE, 1st flring, M.G. Road, Shillong - 1
- 2 The Commissioner, Customs (Preventive) ER, Shillong
- 3 The Commissioner, Central Excise, 1st flring.

Shri Meity on file No. 16275
Put up on file No. 16275

T.S.
9/6/04

Attested
Maitta
Adv

Shri James Guita
to be informed
Maitta
8/6/04

Do

प्रतिलिपि के लिए आवेदन की तारीख Date of application for the copy	स्टाम्प और फॉलिओ की अपेक्षित संख्या सूचित करने की निश्चित तिथि Date fixed for notifying the requisite number of stamps and folios.	अपेक्षित स्टाम्प और फॉलिओ की तारीख Date of delivery of the requisite stamps and folios.	तारीख, जबकि देने के लिए प्रतिलिपि तैयार थी Date on which the copy was ready for delivery.	आवेदक को प्रतिलिपि देने की तारीख Date of making over the copy to the applicant.
27/11/06	27/11/06	27/11/06	28/11/06	28/11/06

- 21 -

ANNEXURE - A.

IN THE GAUHATI HIGH COURT

(High Court of Assam, Nagaland, Meghalaya, Manipur, Tripura, Mizoram & Arunachal Pradesh)

CIVIL APPELLATE SIDE

Appeal from

Civil Rule.

W.P.(C)

No. 3531 of 2002

The Union of India & 'Ors.

Appellant

Petitioner

versus

James Guti E' an.

Respondent

Opposite Party

Appellant
For
Petitioner

Mr. A. Phukan,

Addl. Sr. C.G.S.

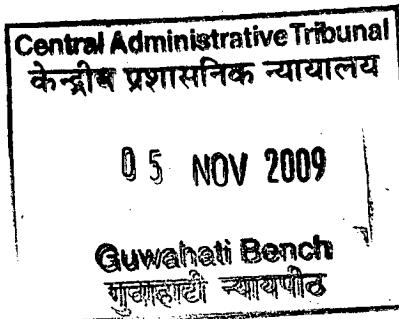
Respondent
For
Opposite Party

Mr. D. C. D.

Noting by Officer or Advocate	Serial No.	Date	Office notes, reports, orders or proceedings with signature
-------------------------------	------------	------	-------------------------------------------------------------

Rs.

Attested
Mitali
Adv.



Central Administrative Tribunal
केन्द्रीय प्रशासनिक न्यायालय

05 NOV 2009

Guwahati Bench
गुवाहाटी न्यायालय

- AND -

IN THE MATTER OF :

1. The Union of India, through the
Secretary, Government of India
Department of Revenue, New Delhi.
2. The Commissioner,
Central Excise Department,
Govt. of India, Shillong.

18.

contd..3.

- 23 -

Central Administrative Tribunal
केन्द्रीय प्रशासनिक न्यायालय

05 NOV 2009

Guwahati Bench
গুৱাহাটী ন্যায়পীঠ

- 3 -

3. The Superintendent,
Government of India
Central Excise Department,
Shillong.

.... PETITIONERS

- VERSUS -

1. K. James Guite
Presently posted at Senari
P.O. Senari.
Dist.: Sibsagar, Assam.

2. The Central Administrative
Tribunal,
Guwahati, Assam.

.. RESPONDENTS

- 24 -

BEFORE

The Hon'ble The Chief Justice (Acting)

And

The Hon'ble Mr. Justice A.MITAVA ROY

Central Administrative Tribunal
केन्द्रीय प्रशासनिक न्यायालय

05 NOV 2009

Guwahati Bench
गुवाहाटी न्यायपीठ

10.9.04

(4)
9

Heard Mr. B. Sarma,
Learned A.D. C.G.S.C.
The writ petition is
dismissed as unfrivolous.

Sd/- Amitava Roy
Judge

Sd/- D. Biswas
Chief Justice (Acting)

CERTIFIED TO BE TRUE COPY

Dated 28/11/06 (Mr. Subrata
Superintendent, Copying Section)
Gauhati High Court
Authorized U/S 70, Act 1, 1872

PS.
28/11/06



भारत सरकार
Government of India

वित्त मंत्रालय, राजस्व विभाग

Ministry of Finance, Department of Revenue
आयुक्त का कार्यालय केन्द्रीय उत्पाद शुल्क, मोरेलो परिषार

Office of the Commissioner of Central Excise, Morello Compound

महात्मा गांधी रोड शिलांग-793001

M.G. Road Shillong-793001

Tel. 91-0364-2224751 / 2223030.

Fax. 91-0364-2223428 / 2226215.

E-Mail: cexshill@excise.nic.in

✓ANNEXURE-5

Central Administrative Tribunal
केन्द्रीय प्रशासनिक न्यायालय

05 NOV 2009

Guwahati Bench

गुवाहाटी न्यायपीठ

ORDER No. 17/PAC/2008

Dated, Shillong, the 25th August 2008

Subject : Confirmation in the grade of Inspector in respect of Shri James Guite (ST), (Superintendent) in compliance of Hon'ble CAT Guwahati's Order passed in O.A. No. 301/99 dated 14.5.2001 and as per directive of the Ministry communicated vide F.No. A-32022/37/2007-Ad.III-A- dated 10.6.2008 - Order reg

In compliance of Hon'ble CAT Guwahati's Order passed in O.A. No. 301/99 dated 14.5.2001 and as per CBEC's direction communicated vide F.No. A-32022/37/2007-Ad.III-A- dated 10.6.2008, the date of confirmation in the grade of Inspector of Shri James Guite (ST), now Superintendent issued vide office Order No. 45/CON/90 dated 23.11.1990 as confirmed on 7.10.1985 is hereby restored. Henceforth, the date of confirmation of said Shri James Guite (ST), Superintendent in the grade of Inspector may be read as 7.10.1985 instead of 1.4.1988.

Arvind Madhavan
25. 8. 2008

(ARVIND MADHAVAN)
JOINT COMMISSIONER(P&V)
CUSTOMS & CENTRAL EXCISE :: SHILLONG

C. NO. II(11)1/CON/2002/ 1205 - 1216

Dated : 25 AUG 2008

Copy forwarded for information and necessary action to :

1. The Commissioner, Customs (Prev) Hqrs., NER, Shillong.
2. The Deputy Commissioner, Central Excise Division in-charge of Law Cells, Guwahati
3. The Assistant Commissioner, Customs (Prev) Division, Imphal. Copy meant for Shri James Guite, Superintendent is enclosed herewith for causing delivery under a dated receipt and the receipt so obtained may be forwarded to this office for record.
4. The Administrative Officer (Estt), Central Excise Hqrs., Shillong. The draft Seniority List may be processed for circulation.
5. The Assistant Chief Account Officer, Customs (Prev) Hqrs., NER, Shillong
6. The Assistant Chief Account Officer, Central Excise Hqrs., Shillong.
7. The Superintendent (CIU-VIG), Central Excise Hqrs., Shillong.
8. The Superintendent (PLC), Central Excise Hqrs., Shillong. He is requested to inform CBEC accordingly.
9. Pay and Account Officer, Customs & Central Excise, Shillong
10. Shri James Guite (ST), Superintendent, Customs (Prev) Division, Imphal
11. The General Secretary, Group 'B' Gazetted Officers' Association/Group 'B' Non-Gazetted Officers' Association, Customs & Central Excise, Shillong.
12. Guard File.

U.K.SAHA
25.8.08

(U.K.SAHA)
ADMINISTRATIVE OFFICER
CENTRAL EXCISE :: SHILLONG

*Attested
Maitta
Adv*

2007 (filed by the Applicant) are disposed of.

-26-

ANEXURE-6

CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH;

1. Original Application No.

2. Misc Petition No.

113/08 in O.A. 301/99

3. Contempt Petition No.

4. Review Application No.

Applicant(S)..... VS- Union Of India & Ors

Advocate for the Applicant(S)..... G. Baishya, Sr. C.B.S.C.

Advocate for the Respondent(S)..... M. Chanda, S. Nath, Ks. Upadhyay

Notes of the Registry

Date

Orders of the Tribunal

13/08

29.08.2008

Heard Mr. M. Chanda, learned counsel appearing for the Applicant and Mr. G. Baishya, learned Sr. Standing Counsel appearing for the Respondents Department and perused the materials placed on record.

2. Execution of order dated 14.5.2001 of this Tribunal rendered in O.A. No. 301 of 99 is subject matter of execution in the present case/ E.P. No. 2 of 2007.

Contd/-



Central Administrative Tribunal
केन्द्रीय प्रशासनिक न्यायालय

05 NOV 2009

Guwahati Bench
गुवाहाटी न्यायपीठ

Attested
B. Dutta
Adv.

Contd/-

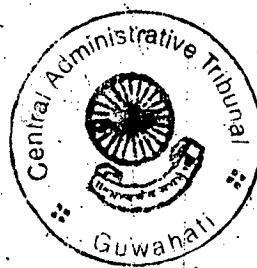
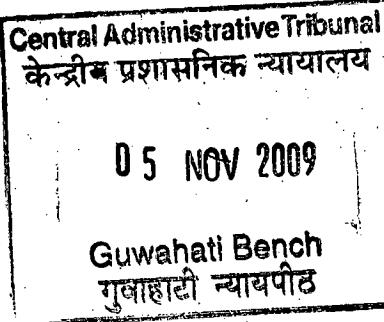
29.08.2008 3. By filing M.P. No. 113 of 2008, the Respondents Department have disclosed that by an order No.17/PAC/2008 dated 25th August 2008 of the Joint Commissioner (P&V) of Customs & Central Excise Organization having Headquarter at Shillong, the order of this Tribunal dated 14.5.2001 rendered in O.A.No.301/99 has already been complied with. A copy of the said M.P.No.113 of 2008, has already been served on the counsel for the Applicant; who is satisfied with the order dated 25th August 2008 of the Respondents Organization. The text of the Departmental order dated 25.08.2008 reads as under:-

"In compliance of Hon'ble CAT Guwahati's Order passed in O.A. No.301/99 dated 14.5.2001 and as per CBEC's direction communicated vide F.No.A-32022/37/2007- Ad.III-A-dated 10.6.2008, the date of confirmation in the grade of Inspector of Shri James Guite (ST), now Superintendent issued Vide office Order No.45/CON/90, dated 23.11.1990 as confirmed on 7.10.1985 is hereby restored. Henceforth, the date of confirmation of said Shri James Guite (ST) Superintendent in the grade of Inspector may be read as 7.10.1985 instead of 1.4.1988."

4. In the aforesaid premises, both the M.P. No.113 of 2008 (filed by the Respondents department) and E. P. No. 2 of 2007(filed by the Applicant) are disposed of.

5. Send copies of this order to the Applicant and to all the Respondents by post and free copies of this be supplied to the learned counsel appearing for both the parties.

Sd/-
Manoranjan Mohanty
Vice Chairman
Sd/-
Khushiram
Member (A)



TRUE COPY

प्रतिलिपि

अनुपमा लक्ष्मिकर्ण 31/10/08
Section Officer (Judi)
Central Administrative Tribunal
गुवाहाटी न्यायपीठ
Guwahati Bench
गुवाहाटी/Guwahati-5

11/10/08
11/10/08

Office of the Superintendent
CUSTOMS PREVENTIVE POST : PALLEL

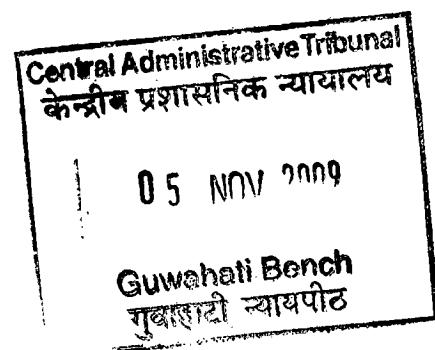
C.No.11(39)1/ET/MISC/PL/04/481

Date : 01.07.2007

To,

The Assistant Commissioner,
Customs Division, Imphal, Manipur

(Through proper Channel)



Subject : Prayer for immediate implementation of the Judgment
and Order dated 14-05-2001 Passed in O.A. No. 301 of
1999. - Forwarding of.

Sir,

I am forwarding herewith an application which is self explanatory alongwith Judgment and Order dt. 14-05-2001 of the Hon'ble Central Administrative Tribunal, Guwahati Bench & Hon'ble Gauhati High Court's Order dated 19-09-2004 in respect of self in duplicate.

Which is for your kind information and onward transmission to the Headquarters Shillong.

Encl. : All in duplicate 3(three) sets
in 12 (twelve) Sheets
as stated above.

Yours faithfully,



01/07/07

(JAMES GUITE)
Sueprintendent
Customs Preventive Force,
Pallel

Attested
M. Dutta
Adv

To,

The Commissioner,
Commissionerate of Central Excise,
(N.E.R), Shillong.

Central Administrative Tribunal
केन्द्रीय प्रशासनिक न्यायालय

05 NOV 2009

Guwahati Bench
गुवाहाटी न्यायपीठ

(Through Proper Channel)

Subject: - Prayer for immediate implementation of the judgment and order dated 14.05.2001 passed in O.A. No. 301 of 1999.

Respect Sir,

Most humbly and respectfully, I beg to state that, being highly aggrieved, for non-fixation of correct date of confirmation and as a result, denial of promotion, to the cadre of Superintendent Group 'B', when juniors and other batch mates, of the undersigned had already been promoted, long back, to the cadre of Group 'B' Superintendent I have approached, the Hon'ble Tribunal through original application no. 301 of 1999, the said original application finally disposed of by the Hon'ble Tribunal, after hearing the parties and also after perusal of records, on 14.05.2001. By setting aside the impugned order dated 01.07.1991, modifying the order dated 23.11.1990, unilaterally confirming the undersigned on and from 01.04.1988 in place of 07.10.1985, and holding that the date of confirmation of undersigned, on and from 07.10.1985 and further directed to pass necessary order thereof, treating the date of confirmation as and from 07.10.1985, and also directed to act accordingly treating the date of confirmation as on 07.10.1985.

*Attested
M. Datta
P.D.W.*

It is also observed, by the Hon'ble Tribunal after perusal of my service record, that there was no adverse entry, as earlier alleged, by the department, and for which the undersigned, is denied, confirmation from due

Central Administrative Tribunal
केन्द्रीय प्रशासनिक न्यायालय
2
05 NOV 2009 3
Gandhi Bench
गांधारी न्यायपीठ

date and also denied, correct seniority position in the cadre of Inspector and as a result promotion also denied to me, when my juniors were already promoted, to the cadre of Superintendent Group 'B' long back.

It is pertinent to mention here that in O.A 301/1999, I have impleaded as party respondent Late Koj Tat, the then Superintendent, as well as Smti. Nilamoni Phukan, Superintendent, Group-B, who were junior to me but promoted in supersession of my claim on priority basis for promotion to the cadre of Superintendent, Group B. It is stated that Late Koj Tat was promoted vide establishment order no. 362/95 dated 11.12.1995 and Smti. Nilamoni Phukan was promoted also in the year 1995 in the cadre of Superintendent Group B without considering my case, due to wrong confirmation and wrong fixation of my seniority position. My seniority position was altered due to wrong date of confirmation of my service. I represented on 24.02.1999 itself where I have indicated my seniority position alongwith the comparative seniority position of my juniors, Late Koj Tat and Smti. Nilamoni Phukan. The relevant portion of the representation dated 24.02.1999 is quoted below:-

The Sl. No's shown against the names are the position listed in the Inspectors Seniority list as on 1.1.84 to 1.1.88.

<u>Sl. No.</u>	<u>Name</u>	<u>1.1.1984</u>	<u>1.1.1986</u>	<u>1.1.1988</u>
1.	Shri James Guite.	457	371	480
2.	Shri Koj Tat	467	380	286
3.	Smti. Nilamoni Phukan	476	389	295
4.	Sri Alok Chakraborty	477	390	296
5.	Sri M.K. Brahma	502	413	311
6.	Smti. Melicia Synnah	518	427	319
7.	Sri D.N. Doley	521	430	321

3
05 NOV 2009 9

Being highly aggrieved, I had approached the learned Tribunal through O.A. No. 301/1999. The said original application was allowed by the learned Tribunal on 14.05.2001. However, the departmental authority preferred a writ petition before the Hon'ble Gauhati High Court, which was registered as 3531/2002 but the said writ petition was dismissed on 10.09.2004 as in-fructuous, on the submission of the learned Addl. Central Government Standing Counsel, but surprisingly till date the order of the learned Tribunal has not been implemented declaring date of my confirmation on 07.10.1985 and the consequential benefit of seniority and promotion to the cadre of Superintendent Gr. 'B'. There was a specific direction passed by the learned Tribunal as follows:-

"Directed to act accordingly as per law by treating the applicant as confirmed on and from 07.10.1985 and pass order thereof"

But the authority did not take any steps to comply with the order of the learned Tribunal. My prayer before the learned Tribunal was as follows:-

- 8.1 That the Hon'ble Tribunal be pleased to direct the respondents to treat the date of confirmation of the applicant as on 07.10.1985 which was declared by the respondents in terms of office order no. 45/Con/90 dated 23.11.1990 issued under letter No. C. No. II (11)5/ET/70/40209-301 (B) dated 27.11.1990
- 8.2 That the Hon'ble Tribunal be pleased to declare that the subsequent modification of the date of confirmation as on 1.4.88 instead of 7.10.85 vide office order no. 27/Con/91 dated 1.7.91 without affording any opportunity to the applicant is void ab initio or alternatively direct the respondents to hold a review DPC to consider the case of confirmation of the applicant immediately after completion

of probationary period without taking into consideration the subsequent adverse remarks if any.

- 8.3 That the Hon'ble Tribunal further be pleased to direct the respondents to refix the seniority of the applicant above the private respondents following the rule of seniority issued under office memorandum dated 22.12.1959.
- 8.4 That the Hon'ble Tribunal be pleased to direct the respondents to promote the applicant to the post of Superintendent Group B at least from the date of promotion of his immediate juniors i.e. respondent Nos. 4 and 5 treating the date of confirmation.
- 8.5 Costs of the application.
- 8.6 To pass any other order or orders as deemed fit and proper by the Hon'ble Tribunal under the facts and circumstances of the case.

Since my original application No. 301/1999 was allowed, therefore I am entitled to get my seniority re-fixed above the position of seniority of Late Koj Tat, the then Superintendent and also above Smti. Nilamoni Phukan. Further, undersigned also entitled to promotion to the post of Superintendent, Group 'B' at least from the date of promotion of my immediate junior i.e. respondents no. 4 and 5 of O.A No. 301/1999 with all consequential service benefit including monetary benefit in terms of the judgment and order dated 14.05.2001.

Therefore, I request you to kindly, pass necessary order treating my date of confirmation as on and from 07.10.85, and accordingly re-fix my seniority, and also, pass order of my promotion to Superintendent Group 'B' cadre by holding a review DPC at least from the date of promotion of my

immediate junior, with all consequential benefit, as early as possible. Be it stated that I have been promoted to the cadre of Superintendent Gr. 'B' only on 08.06.2004 vide Establishment Order No. 79 of 2004, therefore I am entitled to the consequential benefit of seniority and promotion in terms of the judgment and order dated 14.05.2001. Therefore I request you kindly to take necessary action in this regard as early as possible.

Enclo:- (1) Hon'ble Tribunal's judgment dated 14.05.01

(2) Hon'ble High Court's order dated 10.09.04
for your ready reference.

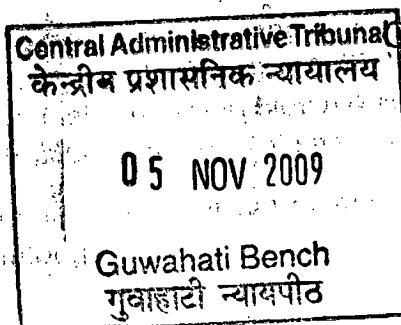
Yours faithfully


01/01/07
(JAMES GUITE)

Superintendent
Customs Preventive Force,
Parel, Manipur.

Date: 01. 01. 2007

Attested
Mita
DW



KIND ATTW : (1461 14.05.2001, 34)

BY FAX / SPEEDY PAGE

ANNEXURE - 8

**OFFICE OF CENTRAL EXCISE
MORELLO COMPOUND
M.G. ROAD, SHILLONG**

Tel. 91-0364-2224751 / 2223030.

Fax. 91-0364-2223428 / 2226215.

E-Mail: cxshillong@excise.nic.in

C.NO. II(34)3/ET-I/2001

19445-104

To,

Dated:

18 AUG 2008

Central Administrative Tribunal
केन्द्रीय प्रशासनिक न्यायालय

05 NOV 2009

Guwahati Bench
गुवाहाटी न्यायपीठ

1. The Additional/Joint Commissioner
Customs & Central Excise
Chief Commissioner's Office/Hars., Shillong

2. The Deputy/Assistant Commissioner
Central Excise Division (All)

Under Central Excise Commissionerate Shillong

3. The Deputy/Assistant Commissioner
Central Excise Division (All)

Under Central Excise Commissionerate Dibrugarh

4. The Deputy/Assistant Commissioner (All)

Under Customs Preventive Commissioner, NER, Shillong.

Subject: Re-fixation of seniority of Shri James Guite in the grade of Inspector as per CAT Guwahati's order passed in OA No. 3014 of 99 on 14.05.01 on modification of date of confirmation as Inspector - reg

Shri James Guite Inspector (now Superintendent) joined the Department as a Direct Recruit Inspector on 06.02.82. He was confirmed in the grade of Inspector w.e.f 07.10.85 vide Order No. 45/CON/90 dated 23.11.90 issued by the then Deputy Collector (P&V) Customs and Central Excise, Shillong. The said Order was modified vide this Office Order No. 27/CON/91 dated 01.07.91 issued by the then Additional Collector (P&V) wherein the date of confirmation of said Shri James Guite was modified to a latter date as 01.04.88. Aggrieved by the above modification of the date of confirmation said Shri James Guite filed an appeal before the Hon'ble CAT Guwahati which was registered as OA No. 301/99. The Hon'ble CAT has passed the final order on the said OA No. 301/99 on 14.05.2001. The list of the order is listed below:

"Accordingly the impugned Order dated 01.07.91 modifying the order dated 23.11.1990, unilaterally, confirming the applicant on and from 01.04.88 in place of 07.10.85 cannot be justified. Accordingly the impugned order dated 01.07.91 is set aside and quashed and the respondents are directed to act accordingly as per Law by treating the applicant as confirmed on and from 01.04.88 and pass order 'thereof'.

Received a copy

JG 29/9/08
(James Guite)
Deputy Commissioner
Customs Division
Shillong

Attested
Deputy
P&V

Comd...P/2

The department has filed an appeal against the said order of the CAT, Guwahati and the High Court disposed the case as in fructibus. Further, Ministry vide F. No. A-32022/37/2007-AD III A dated 10.06.08 directed to comply with the direction given by the Hon'ble Tribunal vide Order dated 14.05.01 in OA No. 301/99.

Accordingly, the date of confirmation of Shri James Guite, in the grade of Inspector has been restored to 07.10.1985. This has entailed a revision in the seniority of Shri James Guite in the grade of Inspector. A draft seniority list in the grade of Inspector as on 01.01.91 for the Direct Recruits of 1982-84 batch is enclosed herewith.

You are requested to circulate the above circularity list to the concerned Officers who are working under your control on "Non Priority" basis and a copy of the same may be displayed in the Office Notice Board. The concerned officers may also be informed that they may make representations, if they so desire on such revision by 30.09.2008. Representations received after this date will not be entertained.

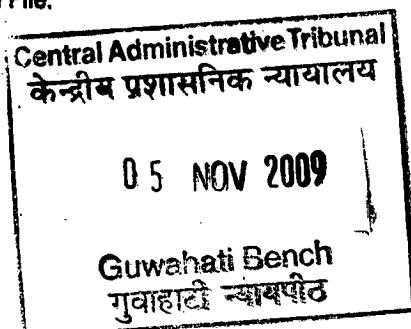
Sd/-
(ARVIND MADHAVAN)
JOINT COMMISSIONER (P&V)
CUSTOMS & CENTRAL EXCISE :: SHILLONG

C.NO. II(34)3/ET-I/2001/

Dated:

Copy forwarded for information & necessary action to :-

1. The Superintendent (Law), Central Excise, Guwahati.
2. The Superintendent (PLC), Central Excise Hqrs. Office, Shillong.
3. The A.O. PAC Branch, Central Excise Hqrs. Office, Shillong.
4. The Superintendent (CIU-VIG), Central Excise Hqrs. Office, Shillong
5. The ACAO/ A.O. (Accounts), Central Excise /Customs Hqrs. Office, Shillong
6. The PAO, Customs & Central Excise, Shillong.
7. Shri/Smt. _____ Superintendent, Central Excise Hqrs. Office, Shillong.
8. The General Secretary, Group 'B' Superintendents' Association, Customs & Central Excise, Shillong.
9. The General Secretary, Group 'B' Non-Gazetted Officers' Association, Customs & Central Excise, Shillong.
10. Guard File.



Adi Chakraborty
(ADITI CHAKRABORTY)

843.00000 583.0

Central Administrative Tribunal
केन्द्रीय प्रशासनिक न्यायालय
05 NOV 2009
Guwahati Bench
गुवाहाटी न्यायपीठ

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मारत सरकार
Government of India
वित्त मंत्रालय, राजस्व विभाग

Ministry of Finance, Department of Revenue
आयुक्त का कायालय केन्द्रीय उत्पाद शुल्क, मोरेलो परिशर

Office of the Commissioner of Central Excise, Morello Compound

महात्मा गांधी रोड शिलांग-793001

M.G. Road Shillong-793001

Tel. 91-0364-2224751 / 2223030.

Fax. 91-0364-2223428 / 2226215.

E-Mail: cexshill@excise.nic.in

C.NO. II(26)2/CON/95/ 1888

Dated: 03 FEB 2009

To,

Shri James Guite
Superintendent

Customs (Preventive) Division
Imphal

Subject:- Antedating of Promotion in the cadre of Superintendent Group 'B' in terms of the order No. 17/PAC/2008 dated Shillong the 25th August 2008 of Joint Commissioner (P&V) Customs & Central Excise, Shillong – corres. reg.

Please refer to your representation dated 07.01.09 relating to antedating of Promotion in the grade of Superintendent Group 'B' (Gazetted) which was forwarded vide C. No. II(34)Sr-list/ACI/06-07/284 dated 21.01.09 by the Assistant Commissioner, Imphal on the above subject.

The matter of antedating of your promotion in the cadre of Superintendent Group 'B' (Gazetted) required review of all the DPC held since 1995 for which necessary processing and scrutiny is going on which may take some more time to complete the job. Based on the Review DPC, the draft Seniority List in the grade of Superintendent will be issued soon. On further scrutiny of draft Seniority List in the grade of Superintendent Group 'B' issued on 05.12.08, it is seen that the date of restoration of your confirmation in the grade of Inspector was a typing error which may please be read as 07.10.85 instead of 01.04.88. It is expected that the above job will be completed as early as possible.

This is for your information please.

Attested
Arvind
Madavan
sdw

Arvind Madavan
3/2/2009
(ARVIND MADHAVAN)
JOINT COMMISSIONER (P&V)
CUSTOMS & CENTRAL EXCISE :: SHILLONG

DRAFT SENIORITY LIST OF INSPECTOR AS ON 01.01.91 IN TERMS OF HON'BLE CAT. GUWAHATI BENCH'S JUDGMENT AND ORDER DATED 14.05.2001 PASSED IN Q.A NO. 301/1999 IN RESPECT OF SHRI JAMES GUITE INSPECTOR (NOW SUPERINTENDENT)

SL.No.	Name & Educational Qualification S/Smti	Date of Birth 02	Date of App't in Govt. service 03	Date of confirmation in Govt. service 04	Date of appointment as Inspector 05	Whether DR/PR as Inspector 06	Remarks 07
01.		03	04	05	06	07	08
87.	Debashis Bhattacharjee, B.A	25.03.54	07.11.75	01.12.82	06.11.82	PR	Now promoted as Suptd.
88.	Chalau Haazel (ST), B.A	01.03.54	06.03.80	01.12.82	06.03.80	DR	Now promoted as Suptd.
89.	Gopendraita Sutradhar (SC), Matric	01.04.35	05.12.56	01.12.82	26.04.80	PR	Retd.
90.	Jibonlal Bhownic, PU	26.12.53	18.02.76	01.12.82	16.11.82	PR	Now promoted as Suptd.
91.	T.M. Hartlong (ST), B.A	01.03.56	22.11.79	01.12.82	22.11.79	DR	Now promoted as Suptd.
92.	Sukesh Rn. Dhar, B.A	08.05.53	09.02.76	01.12.82	16.11.82	PR	Now promoted as Suptd.
93.	Srijan Ganguli, B.Sc	01.08.55	13.02.76	01.12.82	16.11.82	PR	Now promoted as Suptd.
94.	Abhijit Ghosh, B.Sc	03.11.52	21.02.76	01.12.82	16.11.82	PR	Now promoted as Suptd.
95.	Rajendra Singh, B.Sc/B.Ed	15.06.57	01.04.81	01.12.82	01.04.81	DR	Y/c transferred as Suptd.
96.	Biswajit Bhattacharjee, B.A	30.06.56	20.02.76	01.12.82	16.11.82	PR	Now promoted as Suptd.
97.	Priyaram Baruah, P.U	01.02.51	02.11.70	01.12.82	16.11.82	PR	Now promoted as Suptd.
98.	Smti Purabi Debgupta, B.A	01.12.54	06.11.75	01.12.82	16.11.82	PR	Now promoted as Suptd.
99.	Medhu Suchan Tyagi, B.Sc	20.07.57	13.04.81	01.12.82	13.04.81	DR	Now promoted as Suptd.
100.	Ranindra Bhattacharjee, B.Sc	06.11.54	06.03.74	01.12.82	16.11.82	PR	Now promoted as Suptd.
101.	Smti Rose Mary Shabong (ST), Matric	01.09.44	05.08.71	01.12.82	16.11.82	PR	Retired
102.	Jagajyoti Acharjee, B.Sc	01.01.55	30.03.81	01.12.82	30.03.81	DR	Now promoted as Suptd.
103.	Taran Kr. Kar, B.A	01.11.49	05.06.74	01.12.82	16.11.82	PR	Now promoted as Suptd.
104.	Prayda Rn. Meilic (SC) P.U	01.02.47	01.04.72	01.12.82	16.11.82	PR	Retired
105.	Smti Sayadz Jasmine Bagum, B.A	01.12.52	15.04.74	01.12.82	16.11.82	PR	Now promoted as Suptd.
106.	Lebajyoti Mishra, B.Com	01.09.54	01.06.74	01.12.82	16.11.82	PR	Now promoted as Suptd.
107.	Haripada Debrah, B.Sc	01.02.45	20.03.74	01.12.82	16.11.82	PR	Now promoted as Suptd.
108.	Gopal Ch. Das, (SC) BA(H), LLB	01.01.56	25.01.77	01.12.82	16.11.82	PR	Now promoted as Suptd.
109.	L. Hauferram (ST), P.U	24.12.46	01.03.74	01.12.82	16.11.82	PR	Retired
110.	Anun Kr. Chaturvedi, M.A	25.12.54	09.04.81	01.12.82	08.04.81	DR	Now promoted as Suptd.
111.	Sachindra Natu Das, (SC), BA	01.12.55	06.05.77	01.12.82	16.11.82	PR	Now promoted as Suptd.
112.	Sudip Kr. Nandi, B.Sc	01.02.51	07.09.77	01.12.82	16.11.82	PR	Now promoted as Suptd.
113.	Sital Ch. Das (SC), HSLC	02.09.51	12.03.74	01.12.82	16.11.82	PR	Now promoted as Suptd.
114.	Dilip Kr. Verma, B.Sc.	16.06.55	10.06.81	01.12.82	10.06.81	DR	Now promoted as Suptd.
115.	Susma Das, B.Sc.	02.01.58	23.05.81	01.12.80	23.05.81	DR	Now promoted as Suptd.

05 NOV 2009

Guwahati Bench
गुवाहाटी न्यायपीठ

Attested
Abanta
S.D.W.

Attested
26/10/09

05 NOV 2009

Guwahati Bench

01	02	03	04	05	06	07	08
116.	Biman Ch. Das (SC), HSLC	21.08.47	15.03.74	01.12.82	18.11.82	PR	Retired
117.	Jyotish Ch. Das, (SC) BA	01.12.52	14.11.77	01.12.82	18.11.82	PR	Now promoted as Supdt.
118.	Amit Kr. Deb, Matric	01.10.43	06.04.74	01.12.82	18.11.82	PR	Retired
119.	Karendra Ch. Rabha, (ST) BA	01.11.49	22.01.77	01.12.82	26.11.82	PR	Now promoted as Supdt.
120.	K. Neog, B.Com.	11.06.55	30.03.81	01.12.82	30.03.81	DR	Now promoted as Supdt.
121.	Smti Lilyda Shangpialang (ST), B.A.	27.01.52	03.02.74	01.12.82	16.11.82	PR	Now promoted as Supdt.
122.	Ashok Kr. Dey, B.A	10.06.53	10.04.78	01.08.83	15.07.83	PR	Now promoted as Supdt.
123.	Balaram Das (SC) P.U	12.02.53	23.06.77	01.08.83	18.07.83	PR	Now promoted as Supdt.
124.	Arun Prakash, B.Com	01.01.57	22.05.81	01.08.83	12.05.81	DR	Now promoted as Supdt.
125.	Smti Hilda Mary Synrem, (ST), PU	07.12.50	14.02.78	01.08.83	05.07.83	PR	Now promoted as Supdt.
126.	Dhani Ram Das, PU	07.02.50	26.02.78	01.08.83	22.07.83	PR	Now promoted as Supdt.
127.	Ranabir Chakraborty, B. Sc	24.02.53	03.01.79	05.01.86	05.03.84	PR	Now promoted as Supdt.
128.	Jambu Lama, (ST) B.A.	12.04.55	09.06.81	05.01.86	09.06.81	DR	Now promoted as Supdt.
129.	Shibani Bhattacharjee, P.U.	01.03.55	28.07.76	13.01.86	14.03.84	PR	Now promoted as Supdt.
130.	Nimai Ch. Patra, (SC), B.Sc.	01.01.54	19.03.79	13.01.86	30.06.81	DR	Now promoted as Supdt.
131.	Nritya Gopal Barman, (ST), B.Sc.	27.12.54	30.05.81	13.01.86	30.03.81	DR	Now promoted as Supdt.
132.	Alagi Swami (SC) B.A	31.06.47	30.03.81	13.03.86	20.03.81	DR	Now promoted as Supdt.
133.	Smti Rita Rani Bhowmick, BA	07.07.57	31.07.76	13.01.86	12.03.84	PR	Now promoted as Supdt.
134.	Bapukan Patir, (ST), B.A.	30.04.50	17.03.81	13.03.86	27.03.81	DR	Now promoted as Supdt.
135.	Champa Shome, BA	03.09.51	23.07.76	19.03.86	19.03.84	PR	Now promoted as Supdt.
136.	Smti K. Patricia Laloo, (ST) PU	03.07.56	22.07.76	19.03.86	07.03.84	PR	Now promoted as Supdt.
137.	Rajoo Sonowal, (ST), B.A.	01.04.56	30.03.81	12.03.86	30.03.81	DR	Now promoted as Supdt.
138.	Gobinda Thabbar (ST), B.A.	20.11.54	27.03.81	19.03.86	27.03.81	DR	Now promoted as Supdt.
139.	Chakrendu Baruah, B.Sc.	01.02.53	03.08.79	07.06.86	09.06.84	PR	VRS w.e.f. 31.10.2006
140.	T. Tuankhamthang, (ST), B.Sc.	01.03.55	13.04.81	07.06.86	13.04.81	DR	Now promoted as Supdt.
141.	Pabitra Kr. Reang, (ST), B.A.	18.09.51	30.03.81	07.06.86	30.03.81	DR	Now promoted as Supdt.
142.	Md. Ali Mazar Bhuiyan, BA	11.02.52	19.03.74	17.06.86	14.10.83	PR	Now promoted as Supdt.
143.	Paresh Debnath, B.Sc.	02.02.56	01.04.92	07.06.86	01.04.82	DR	Now promoted as Supdt.
144.	Ashish Roy, B.Sc.	01.03.55	14.05.73	29.11.86	29.11.84	PR	Now promoted as Supdt.
145.	Bijoy Krishna Deb, B. Com	05.06.56	13.01.82	29.11.86	19.01.82	DR	Now promoted as Supdt.
146.	Kamal Narayan Choudhury, B.Sc.	05.12.52	15.07.79	29.11.86	29.11.84	PR	Now promoted as Supdt.
147.	Jahar Dey, B.A. (H)	01.09.57	02.09.82	29.11.86	02.09.82	DR	Now promoted as Supdt.
148.	Naba Ch. Singhi Singjam, (SC) B.Sc.	01.03.51	07.04.82	29.11.86	07.04.82	DR	Now promoted as Supdt.
149.	Bhogo Ch. Baruah, PU	07.10.52	11.03.74	29.11.86	12.06.84	PR	Now promoted as Supdt.
150.	Ansumon Chakraborty, B.Sc.	06.01.56	06.08.82	29.11.86	06.08.82	DR	Now promoted as Supdt.

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01	02	03	04	05	06	07	08
151.	Nani Dube, B.Sc.	16.12.53	03.08.76	27.04.87	27.04.85	PR	Now promoted as Supdt.
152.	Fapan Kr. Sarker, (SC), B.Sc.	19.04.57	02.08.82	27.04.87	02.08.82	DR	Now promoted as Supdt.
153.	Smti Ledyia D. Jia, (ST), P.T.	16.12.53	29.07.76	27.04.87	03.04.85	PR	Now promoted as Supdt.
154.	Partha Sarathi Deka, (ST), B.Com.	24.02.57	06.02.82	27.04.87	16.09.83	DR	Now promoted as Supdt.
155.	James Dube, (SC), B.Sc.	07.11.53	06.02.82	07.10.85	06.02.82	DR	Now promoted as Supdt.
156.	Pankaj Kumar Chakraborty, B.Com.	28.02.53	12.12.79	27.04.85	23.11.84	PR	Resigned
157.	Janjet Kr. Dutta, I. B.A.	01.09.57	29.09.84	27.04.87	10.12.84	PR	Now promoted as Supdt.
158.	Arabintha Dutta, B.Sc. (H)	30.04.58	16.03.82	27.04.87	16.03.82	DR	Now promoted as Supdt.
159.	Moj Tat (ST), B.A.	22.11.55	19.01.82	27.04.87	19.01.82	DR	Expired
160.	Dipak Ranjan Saha, B.Sc.	02.01.57	18.03.82	27.04.87	18.03.82	DR	Now promoted as Supdt.
161.	Balendra Nath Sharma, B.A.	13.09.54	07.06.74	27.04.87	10.12.84	PR	Now promoted as Supdt.
162.	Nathindra Kumar Sarker, M.Sc.	20.11.50	06.07.82	27.04.87	06.07.82	DR	Now promoted as Supdt.
163.	Sukanta Das, B.Sc.	13.10.57	26.03.82	27.04.87	26.03.82	DR	Now promoted as Supdt.
164.	Biren Sankha, (ST) B.Sc.	01.12.53	19.01.82	27.04.87	19.01.82	DR	Now promoted as Supdt.
165.	Makbul Hussain Guddihawar, B.Sc.	31.05.57	05.10.81	27.04.87	17.04.85	PR	Now promoted as Supdt.
166.	Sudhrenghsu Deb, M.Sc.	01.03.57	01.04.82	27.04.87	01.04.82	DR	Now promoted as Supdt.
167.	Felicius Langstieh (ST), P.T.	26.12.47	02.03.74	27.04.87	25.04.85	PR	Expired
168.	Smti Nirmamani Bhuyan, M.Sc.	01.03.58	26.02.82	27.04.87	26.02.82	DR	Now promoted as Supdt.
169.	Rick Chakraborty, B.Sc.	10.07.58	28.01.82	27.04.87	28.01.82	DR	Now promoted as Supdt.
170.	Malini Mohan Bhaishi, B.A.	20.12.57	01.04.82	27.04.87	01.04.82	DR	Now promoted as Supdt.
171.	I.N. Deli Purkayastha, HSLC	01.01.58	11.03.74	29.04.87	29.04.85	PR	Now promoted as Supdt.
172.	Janjet Kr. Shanna, B.A.	01.03.60	26.02.82	29.04.87	26.02.82	DR	Now promoted as Supdt.
173.	Prabal Chakraborty, B.A.	01.03.54	28.05.74	29.04.87	22.04.85	PR	Now promoted as Supdt.
174.	Amrit Kr. Salkia, M.Sc.	01.01.59	22.01.82	29.04.87	22.01.82	DR	Now promoted as Supdt.
175.	Joak Bhattacharjee, B.Sc.	18.05.57	22.01.82	29.04.87	22.01.82	DR	Retired
176.	Jo Govinda Paul, B.A.	01.07.49	09.12.74	13.05.87	13.05.85	PR	Now promoted as Supdt.
177.	Amar Kurnar Sinha, B.Sc.	04.11.57	20.01.82	13.05.87	20.01.82	DR	Expired
178.	Pinaki Sankar Roy, B.Sc	15.01.57	09.03.82	13.05.87	09.03.82	DR	Dismissed from service w.e.f. 26.10.07
179.	Dinesh Mahanta, B.Sc.(H)	01.01.56	12.09.83	13.05.87	12.09.83	DR	
180.	Partha Sarathi Purkayastha, II, B.Sc.	01.12.56	24.03.82	13.05.87	24.03.82	DR	Now promoted as Supdt.
181.	Pranali Ar Sharmi, B.Sc.	01.03.58	14.04.82	13.05.87	14.04.82	DR	Now promoted as Supdt.
182.	Aswini Kr. Das, (SC), B.Com.	01.03.59	05.07.82	13.05.87	05.07.82	DR	Now promoted as Supdt.
183.	Jagodish Ch. Das, - II (SC) B.Com.	01.09.54	19.01.82	13.05.87	19.01.82	DR	Now promoted as Supdt.
184.	Manoj Kr. Drahma, (ST) M.Sc.	09.02.55	12.07.82	13.05.87	12.07.82	DR	Now promoted as Supdt.
185.	Pinky Kr. Finishing (ST), B.Sc	08.11.56	17.03.82	13.05.87	17.03.82	DR	Expired

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01	02	03	04	05	06	07	08
186.	Parimeshwar Pegu, (ST) B.Sc.	31.01.56	08.04.82	13.05.87	08.04.82	DR	New promoted as Supdt.
187.	Naba Kr. Barua (ST), B.Sc.	01.01.56	29.01.82	13.05.87	29.01.82	DR	New promoted as Supdt.
188.	Subodh Ch. Basumatari (ST), B.A	29.01.58	06.08.82	13.05.87	06.08.82	DR	Expired
189.	Achinta Sonowal (ST), B.A	01.11.54	05.02.82	13.05.87	05.02.82	DR	Expired
190.	Biplab Sonowal (ST), B.Sc.	29.03.58	07.07.82	13.05.87	07.07.82	DR	Expired
191.	Biswajit Bhutan Sarker, (ST), B.Sc.	12.09.52	31.08.82	13.05.87	31.08.82	DR	New promoted as Supdt.
192.	Sinti Melicia Synnah, (ST) M.A.	30.03.50	04.01.82	13.05.87	04.01.82	DR	New promoted as Supdt.
193.	Madhurva Mohor Neog, (ST) B.Com.	01.01.56	02.04.82	13.05.87	02.04.82	DR	New promoted as Supdt.
194.	Debenendra Nath Doley, (ST) B.Com.	30.07.53	20.02.82	13.05.87	20.02.82	DR	New promoted as Supdt.
195.	Gangadhar Das, (ST) BA	01.08.56	12.07.82	13.05.87	12.07.82	DR	New promoted as Supdt.
196.	Bikash Kr. Saikia, (ST), B.Com.	01.01.57	06.03.82	13.05.87	08.03.82	DR	New promoted as Supdt.
197.	Debendra Mosthakary (ST), M.A	20.09.58	05.03.82	13.05.87	05.03.82	DR	Expired
198.	James Dohling (ST), B.A	18.03.56	02.03.82	13.05.87	02.03.82	DR	Expired
199.	Kuvendra Nath Dalmaly, (ST), B.Sc.	01.01.58	12.07.82	13.05.87	12.07.82	DR	New promoted as Supdt.
200.	Dipak Roy Choudhury B.Sc.	21.07.57	01.07.82	13.05.87	01.07.82	DR	New promoted as Supdt.
201.	Santanu Kumar Chalia, B.Sc. (H)	01.03.57	20.07.82	13.05.87	19.07.82	DR	New promoted as Supdt.
202.	Feizuddin Fakir, B.Sc.	01.03.58	01.09.82	13.05.87	10.09.82	DR	New promoted as Supdt.
203.	Kumud Ch. Deka, B.Sc.	18.01.58	05.07.82	13.05.87	05.07.82	DR	New promoted as Supdt.
204.	Bedu Prasad Jaishi, B.A.	22.03.56	03.04.82	13.05.87	03.04.82	DR	New promoted as Supdt.
205.	Naukul Baruah, B.Sc.	01.02.58	11.03.82	13.05.87	11.03.82	DR	New promoted as Supdt.
206.	Chandan Kumar Chanda, B.A.	10.12.55	25.01.77	13.05.87	18.01.82	DR	New promoted as Supdt.
207.	Chandan Biswas, B.Sc.	24.07.57	01.04.82	13.05.87	01.04.82	DR	New promoted as Supdt.
208.	Dibakar Choudhury, B.Sc	07.10.57	09.07.82	13.05.87	09.07.82	DR	New promoted as Supdt.
209.	Pankajal Singha, B.A.	28.01.60	20.06.83	13.05.87	20.06.83	DR	New promoted as Supdt.
210.	Tarun Kumar Singha, B.Sc.	01.02.57	22.10.83	13.05.87	20.05.83	DR	New promoted as Supdt.
211.	Pankajal Singha, B.Com.	30.01.58	20.06.83	13.05.87	05.05.83	DR	New promoted as Supdt.
212.	Smt. H. Memicha Devi, B.Sc.	01.12.57	05.05.83	13.05.87	05.05.83	DR	New promoted as Supdt.
213.	Waikhom S. Kishore Singh, (ST), B.A	01.03.57	07.09.83	13.05.87	07.09.83	DR	New promoted as Supdt.
214.	Sukapan Dutta, B.Sc.	18.12.56	09.03.83	13.05.87	09.03.83	DR	New promoted as Supdt.
215.	Debasish Mazumder, B.Com.	22.01.57	02.05.83	13.05.87	02.05.83	DR	New promoted as Supdt.
216.	Jamidzagan Haokip (ST), B.A	01.03.60	30.05.83	13.05.87	30.05.83	DR	New promoted as Supdt.
217.	Nirmal Medhi, B.Sc. (H)	01.10.57	07.09.83	13.05.87	07.09.83	DR	Expired
218.	Ahmed Mitalib, B.Sc.	01.01.57	31.12.80	13.05.87	07.07.83	DR	New promoted as Supdt.
219.	Sujit Mishra, B.Sc.	17.01.59	06.09.83	13.05.87	08.09.83	DR	New promoted as Supdt.
220.	Syed Tafique Hussain, B.Sc.	20.09.58	06.10.83	13.05.87	06.10.83	DR	New promoted as Supdt.

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Sl. No.	Name & Educational Qualification S/Shri	Date of Birth	Date of Apppt. In Govt. service	Date of confirmation In Govt. service	Date of joining as Inspector	Date /Deemed date of assumption of charge.	Whether DR/PR As Inspector	Remarks
01	02	03	04	05	06	07	08	09
1.	D.K. Majumdar, B.Sc.	21.01.51	27.01.77	28.05.79	27.01.77	17.09.92	DR	
2.	A.K. Dutta, B.Sc.	01.02.53	27.01.77	28.05.79	27.01.77	17.09.92	DR	
3.	P.K. Singha Choudhury, B.Sc.	01.02.51	20.01.77	01.06.79	28.01.77	17.09.92	DR	DRI, Silchar
4.	I. A. Hallim, B.Sc.	07.03.57	27.01.77	01.06.79	27.01.77	17.09.92	DR	
5.	T. Kar, B.A.	01.11.53	29.01.77	01.01.80	29.01.77	17.09.92	DR	
6.	N.K. Nath, B.Sc.	17.01.51	19.09.77	01.01.80	19.09.77	17.09.92	DR	
7.	M.K. Bose, B.Sc.	17.10.51	19.07.77	24.11.80	19.07.77	17.09.92	DR	
8.	A.K. Choudhury, B.A.	01.06.53	19.09.77	13.12.80	19.09.77	17.09.92	DR	
9.	Kisholoy Das, B.A.	19.03.55	04.10.78	13.12.80	04.10.78	17.09.92	DR	
10.	N.C. Patra, (SC), B.Sc.	01.01.54	16.03.79	13.03.86	30.06.81	17.09.92	DR	
11.	Md. Joynul Abedin, B.Sc.	28.09.53	04.10.78	13.12.80	04.10.78	12.03.93	DR	
12.	A. Bhattacharjee, B.Sc.	01.03.56	25.09.78	13.12.80	25.09.78	12.03.93	DR	
13.	A. Chatterjee, B.Sc.	01.04.56	04.10.78	13.12.80	04.10.78	12.03.93	DR	
14.	P. Sikdar, B.Sc.	24.04.51	12.10.78	13.12.80	12.10.78	12.03.93	DR	
15.	B.K. Banerjee, B.Sc.	26.02.56	30.09.78	13.12.80	30.09.78	12.03.93	DR	
16.	S. Sharma, M.Sc.	31.03.52	25.11.78	13.12.80	25.11.78	07.06.93	DR	
17.	Jagadish Ch. Das-I B.A.	23.06.52	21.07.74	13.12.80	20.11.78	07.06.93	PR	
18.	Biren Ch. Patir, (ST), B.A.	01.12.53	21.01.76	13.12.80	03.10.78	07.06.93	DR	
19.	Alexander Lywait, (ST), B.Sc.	01.02.56	29.09.78	13.12.80	29.09.78	07.06.93	DR	
20.	Chandler Shullai, (ST) B.A.	19.12.49	13.11.78	01.04.81	13.11.78	07.06.93	DR	
21.	K.K. Taneja, M.Sc.	09.01.55	08.03.79	01.04.81	08.03.79	07.06.93	DR	
22.	Rupnath Pegu, (ST), B.A.,	01.05.51	03.10.78	02.04.81	03.10.78	07.06.93	DR	
23.	Pranay Kanti Deb, B.Com.	26.01.54	12.06.74	13.12.80	24.11.78	07.06.93	PR	
24.	D. Chattopadhyay, M.A.	01.03.55	25.04.79	10.09.81	25.04.79	07.06.93	DR	
25.	Chalau Hauzel, (ST), B.A.	01.03.54	06.03.80	01.02.82	06.03.80	07.06.93	DR	
26.	Arun Kr. Datta, B.A.	27.03.54	27.01.77	01.01.80	27.01.77	27.09.93	DR	
27.	R. Bhattacharjee, B.Sc.	27.01.53	22.01.77	01.01.80	22.01.77	27.09.93	DR	
28.	B.G. Mondal, B.Sc.	21.09.52	27.03.79	01.10.81	27.03.79	27.09.93	DR	
29.	S. Deb, B.Sc.	15.05.54	07.03.80	01.10.81	07.03.80	27.09.93	DR	
30.	B. Deb, H.S.L.C.	15.11.52	23.10.70	01.10.81	25.10.80	27.09.93	DR	
31.	T.M. Hartlong, (ST) B.A.	01.03.56	22.11.79	01.12.82	22.11.79	27.09.93	PR	
							DR	

Attached
Datta
H.S.L.C.

01	02	03	04	05	06	07	08	09
32.	N.C. Singh Singjam, (SC) B.Sc.	01.09.51	07.04.82	29.11.86	07.04.82	27.09.93	DR	
33.	Tapan Kr. Sarkar, (SC), B.Sc.	19.04.56	02.08.82	27.04.87	02.08.82	27.09.93	DR	
34.	N.C. Kataki, B.A.	08.04.50	28.10.80	01.10.81	28.10.80	29.06.94	DR	
35.	D. Paul, B.Com.	28.11.49	28.10.70	01.10.81	23.10.80	29.06.94	PR	
36.	M.S. Tyagi, B.Sc.	20.07.57	13.04.81	01.12.82	13.04.81	29.06.94	DR	
37.	J. Acharjee, B.Sc.	01.01.55	30.03.81	01.12.82	30.03.81	29.06.94	DR	
38.	A.K. Chaturvedi, M.A.	25.12.54	08.04.81	01.12.82	08.04.81	29.06.94	DR	
39.	D.K. Verma, B.Sc.	16.06.55	10.06.81	01.12.82	10.06.81	29.06.94	DR	Dy.Commr. Cus. SEZ, Vizag
40.	Susmal Das, B.Sc.	02.01.56	23.05.81	01.12.80	23.05.81	29.06.94	DR	A.C. Cus SEZ, Vizag.
41.	K. Neog, B.Com.	11.06.55	30.03.81	01.12.82	30.03.81	29.06.94	DR	DGVig. New Delhi
42.	Jambu Lama, (ST) B.A.	12.04.55	09.06.81	05.03.86	09.06.81	29.06.94	DR	
43.	N.G. Barman, (ST), B.Sc.	27.12.54	30.03.81	13.03.86	30.03.81	29.06.94	DR	
44.	Bapukan Patir, (ST), B.A.	30.04.50	27.03.81	13.03.86	27.03.81	29.06.94	DR	
45.	Rajoo Sonowal, (ST), B.A.	01.04.56	30.03.81	19.03.86	30.03.81	29.06.94	DR	
46.	T. Tuankhanthang, (ST), B.Sc.	01.03.55	13.04.81	07.06.86	13.04.81	29.06.94	DR	
47.	P.S. Das, (SC), B.Com.	24.02.57	06.02.82	27.04.87	16.09.83	29.06.94	DR	
48.	Aswini Kr. Das, (SC), B.Com.	01.03.59	05.07.82	13.05.87	05.07.82	29.06.94	DR	
49.	P.K. Reang, (ST), B.A.	05.09.51	30.03.81	07.06.86	30.03.81	05.06.95	DR	
50.	P. Debnath, B.Sc.	02.02.58	01.04.82	07.06.86	01.04.82	05.06.95	DR	
51.	B.K. Deb, - II B.Com.	05.06.56	19.01.82	29.11.86	19.01.82	05.06.95	DR	
52.	Jahar Dey, B.A. (H)	01.09.57	02.09.82	29.11.86	02.09.82	05.06.95	DR	
53.	D. Bhattacharjee, B.A.	25.03.54	07.11.75	01.12.82	06.11.82	05.06.95	DR	
54.	Anshuman Chakraborty, B.Sc.	06.01.56	06.08.82	29.11.86	06.08.82	05.06.95	PR	
55.	J.L. Bhowmick, P.I.U.	26.12.53	18.02.76	01.12.82	16.11.82	05.06.95	DR	
56.	J.C. Das, - II (SC) B.Com.	01.09.54	19.01.82	13.05.87	19.01.82	05.06.95	PR	
57.	Arabinda Dutta, B.Sc.(H)	30.04.58	16.03.82	27.04.87	16.03.82	05.06.95	DR	
58.	S.R. Dhar, B.A.	08.05.53	09.02.76	01.12.82	08.12.95	DR	Dte of Enforcement, Kolkata	
59.	D.R. Saha, B.Sc.	02.01.57	18.03.82	27.04.87	18.03.82	08.12.95	PR	
60.	R.K. Sarkar, M.Sc.	30.11.58	06.07.82	27.04.87	06.07.82	08.12.95	DR	
61.	Sukanta Das, B.Sc.	13.10.59	26.03.82	27.04.87	26.03.82	08.12.95	DR	
62.	Srijan Ganguly, B.Sc.	01.08.55	13.02.76	01.12.82	16.11.82	08.12.95	DR	
63.	Biren Saikia, (ST) B.Sc.	01.12.55	19.01.82	27.04.87	19.01.82	08.12.95	PR	
64.	Subhrangshu Deb, M.Sc.	01.02.57	01.04.82	27.04.87	01.04.82	08.12.95	DR	
65.	Smt. N.M. Phukan, M.Sc.	01.03.56	26.02.82	27.04.87	26.02.82	08.12.95	DR	
66.	Abhijit Ghosh, B.Sc.	03.11.52	21.02.76	01.12.82	16.11.82	08.12.95	DR	
67.	Manoj Kr. Brahma,(ST) M.Sc.	08.02.55	12.07.82	13.05.87	12.07.82	08.12.95	PR	
68.	Gopal Ch. Das, (SC) BA(H), LLB	01.01.56	25.01.77	01.12.82	16.11.82	08.12.95	DR	
69.	Alok Chakraborty, B.Sc.	16.07.58	28.01.82	27.04.87	28.01.82	08.12.95	PR	
70.	N.M. Balshya, B.A.	20.10.57	01.04.82	27.04.87	01.04.82	21.03.96	DR	
71.	R.K. Sharma, B.A.	01.03.60	26.02.82	29.04.87	26.02.82	21.03.96	DR	
72.	Biswajit Bhattacharjee, B.A.	30.06.56	20.02.76	01.12.82	16.11.82	29.09.96	DR	
73.	A.K. Saikia, M.Sc.	01.01.59	22.01.82	29.04.87	22.01.82	29.09.96	PR	DG, Export Promotion, N/Delhi

Guwahati Bench
গুৱাহাটী ন্যায়পাঠ

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1	02	03	04	05	06	07	08	09
195.	Paul Peter Kujur, (ST)	05.06.58	08.09.83	29.07.87	08.09.83	23.09.2002	DR	
196.	Ajit Debnath, B. A	31.01.58	07.09.84	29.07.87	07.09.84	23.09.2002	DR	
197.	Rex Hungyo, (ST)	01.06.61	11.06.84	29.07.87	11.06.84	23.09.2002	DR	
198.	R.K. Darendrajit Singh, B. A	01.01.59	22.03.84	29.07.87	22.03.84	23.09.2002	DR	
199.	Ranabir Chakraborty, B. Sc	24.02.53	08.01.79	05.03.86	05.03.84	23.09.2002	PR	
200.	Harotosh Kr. Das, B. A	16.05.60	27.10.84	29.07.87	27.10.84	23.09.2002	DR	
201.	Hareswar Goswami, B.Sc.LLB	01.09.58	28.09.84	29.07.87	28.09.84	23.09.2002	DR	
202.	Sanjoy Kr. Mazumdar, B.Sc.	31.12.58	04.05.84	29.07.87	04.05.84	23.09.2002	DR	
203.	Dipankar Dey, B.Com.	27.01.53	26.05.71	02.02.81	05.03.84	23.09.2002	PR	
204.	Buddha Pratim Dutta, B.Sc.	29.03.58	04.07.84	29.07.87	04.07.84	23.09.2002	DR	
205.	Rajkumar Debendra Singh, B.Sc.	01.02.60	20.03.84	29.07.87	20.03.84	23.09.2002	DR	
206.	Subir Dutta Choudhury, B.Sc.	02.12.59	17.05.84	29.07.87	17.05.84	23.09.2002	DR	
207.	Ms. Shilbani Bhattacharjee, P.U.	01.09.55	28.07.76	13.03.86	14.03.84	23.09.2002	DR	DG, Audit, New Delhi
208.	Rajkumar Surchandra Singh, B.Sc.	01.02.60	14.03.84	29.07.87	14.03.84	23.09.2002	PR	
209.	Ms. Rita Rani Bhowmick, BA	01.07.57	31.07.76	13.03.86	12.03.84	23.09.2002	PR	
210.	Sivaji Chanda B.Sc.	23.06.60	27.04.84	29.07.87	27.04.84	23.09.2002	DR	
211.	Abhijit Dey (No.1) B.Sc.(H)	01.02.61	12.06.84	29.07.87	12.06.84	23.09.2002	DR	
212.	Ratnangshu Chakraborty B.Sc.LLB.	24.12.61	10.08.84	29.07.87	10.08.84	23.09.2002	DR	
213.	Ms. Champa Shome, BA	03.09.51	26.07.76	19.03.86	19.03.84	23.09.2002	PR	
214.	Phanidhar Kakoti,	01.12.58	26.04.84	29.07.87	26.04.84	23.09.2002	DR	
215.	Gobindo Nath Kalita, B.Sc. (ExS)	01.12.50	24.09.84	29.07.87	24.09.84	23.09.2002	DR	
216.	Jatindra Mohon Bora, B.Sc.	01.08.60	01.05.84	29.07.87	01.05.84	23.09.2002	DR	
217.	Ms. K. Patricia Laloo, (ST) PU	09.07.56	22.07.76	19.03.86	07.03.84	23.09.2002	PR	
218.	Ashim Roy	21.07.60	28.05.84	29.07.87	28.05.84	23.09.2002	DR	
219.	Pallav Lochan Saikia, B.Sc.	03.01.60	23.11.84	29.07.87	23.11.84	23.09.2002	DR	
220.	Nirmal Kr. Das, (SC), B.Com.	01.05.57	11.06.84	29.07.87	23.05.84	23.09.2002	DR	
221.	Lobendu Sekhar Das, (SC), MA	01.02.61	07.06.84	29.07.87	06.06.84.	23.09.2002	DR	
222.	Dipen Ch. Banla, (SC) BA(H)	03.04.55	25.04.84	29.07.87	25.04.84	23.09.2002	DR	
223.	Kshitendu Kr. Malakar, (SC) BA	03.03.57	07.05.84	29.07.87	07.05.84	23.09.2002	DR	
224.	L.L. Mate Gangte, (ST) BA(H)	01.03.57	31.03.83	01.04.88	31.03.83	23.09.2002	DR	
225.	James Gulte, (ST)	07.11.59	06.02.82	07.10.85	06.02.82	08.06.2004	DR	
226.	Lalkhoneh Simte (ST) BA	01.03.58	18.06.84	01.04.88	18.06.84	23.09.2002	DR	
227.	Kaizadal, (ST) BA	01.03.55	04.07.84	01.04.88	04.07.84	23.09.2002	DR	
228.	Jayanta Kr. Pathak, (SC) B.Sc.	25.04.59	25.04.84	01.04.88	25.04.84	23.09.2002	DR	
229.	Laltawnliana, (ST) Matric	01.03.50	07.10.71	02.02.81	16.11.84	23.09.2002	PR	
230.	Gautam Ch. Mandal, (SC) BA	11.02.60	13.07.84	01.04.88	13.07.84	23.09.2002	DR	
231.	Stringslng Nongbet (ST) BA	11.10.58	18.04.84	01.04.88	18.04.84	23.09.2002	DR	
232.	Benu Ranjan Sutradhar, (SC)	21.10.60	23.04.84	01.04.88	23.04.84	23.09.2002	DR	
233.	R. Valentine Basalawmoit, (ST) BA	19.08.59	06.04.81	01.04.88	21.01.84	23.09.2002	DR	
234.	Swapan Das, (SC), BA	29.07.59	20.03.84	01.04.88	20.03.84	23.09.2002	DR	
235.	Ms. Zarina Khan Shadap, (ST)	18.02.59	12.04.84	01.04.88	12.04.84	23.09.2002	DR	
236.	Tapan Kr. Rajkhowa, (SC), B.Sc.	01.04.59	27.04.84	01.04.88	27.04.84	23.09.2002	DR	

NOTE: The above list is just a Draft Copy and not yet approved by Competent Authority.
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